



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,26th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2623/2020	MD. ANISH ALI AND 6 ORS. Versus ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. S N TAMULI MS. A BEGUM	SC, A G V B
2	WP(C)/1031/2021	PINKI BARMAN @ PINGKI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE
3	WP(C)/2243/2021 FIXED	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. K N CHOUDHURY MR H K SARMA MR. P N GOSWAMI MR. T DEURI MR. RAJARSHEE DE MR. R M DEKA MR. F A HASSAN MR. K P PATHAK MR. R R Gogoi MR. A S TAPADER MR. D J DAS C M DEKA MS N MAHANTA	MR. J M A CHOUDHURY (R-6) MR. A KHANIKAR MR. A B T HAQUE (R-6) SC, PWD
	WITH I.A.(Civil)/902/2021 in WP(C)/2243/2021	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	SC, PWD
4	WP(C)/3482/2021	BABUL CHOWDHURY Versus THE NORTHEAST FRONTIER RAILWAY (NFR)AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR. A BARKATAKI SC, RAILWAY

5	WP(C)/4325/2021 FIXED	DHAMOR RAIJAN FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 8 ORS	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	GA, ASSAM MR A D CHOUDHURY (R-7) MR. D CHOUDHURY (R-7) SC, AFDC
	WITH			
6	WP(C)/4284/2021	DHAMOR RAIJAN FISHERY CO-OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	GA, ASSAM MR A D CHOUDHURY (R-7) MR. D CHOUDHURY (R-7) SC, AFDC
7	WP(C)/4368/2021 FIXED	ENNUS ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
	WITH			
8	WP(C)/4362/2021	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
9	WP(C)/4437/2021 FIXED	BABUL CH KONWAR AND ANR Versus THE TIWA AUTONOMOUS COUNCIL AND ANR	MS. P BORAH MR. D CHUTIA	SC, TIWA AUTONOMOUS COUNCIL
10	WP(C)/4791/2021	BADAR UDDIN LASKAR Versus THE MANAGING APDCLDIRECTOR AND 3 ORS.	MR. D CHAKRABARTY	SC, APDCL
11	WP(C)/5036/2021 FIXED	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, PNRD GA, ASSAM
12	WP(C)/5179/2021 FIXED	ANWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
13	WP(C)/5180/2021 FIXED	ZENITH ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
14	WP(C)/5186/2021 FIXED	PUTUL ALI Versus THE STATE OF ASSAM AND 3 ORS	MR S MUKTAR MR A N IQBAL	SC, IRRIGATION
15	WP(C)/5191/2021 FIXED	RAJA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR S MUKTAR MR A N IQBAL	SC, IRRIGATION
16	WP(C)/5195/2021 FIXED	RAJA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR S MUKTAR MR A N IQBAL	SC, IRRIGATION
17	WP(C)/5221/2021 FIXED	DIPALI DAS AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
18	WP(C)/5238/2021 FIXED	ASHIM AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
19	WP(C)/5240/2021 FIXED	M M ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
20	WP(C)/5241/2021 FIXED	SIBA BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
21	WP(C)/5245/2021 FIXED	M/S DIVINE ASSOCIATES Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
22	WP(C)/5247/2021 FIXED	M/S DIVINE ASSOCIATES Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
23	WP(C)/5248/2021 FIXED	PRADIP DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE

24	WP(C)/5254/2021 FIXED	RABINDARA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
25	WP(C)/5256/2021 FIXED	RAJEEB KUMAR GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
26	WP(C)/5264/2021 FIXED	M/S PALASHI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
27	WP(C)/5280/2021 FIXED	BIJOY KUMAR SWAMI Versus THE STATE OF ASSAM AND 5 ORS.	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
28	WP(C)/5323/2021 FIXED	MILLIANUS TIRKEY Versus THE STATE OF ASSAM AND 11 ORS	MR. T J MAHANTA MR. P P DUTTA MR T GOGOI MR B S DEKA MS P SARMA	SC, PNRD GA, ASSAM
29	WP(C)/5549/2021 FIXED	NAJIMUDDIN AHMED Versus THE PRINCIPAL SECRETARY, BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. D SARMAH S. J. SAHARIAH	SC, BTC
30	WP(C)/6010/2021 FIXED	PULAK GAYARI AND 3 ORS Versus THE TIWA AUTONOMOUS COUNCIL AND ANR	MS. P BORAH MR. D CHUTIA	SC, TIWA AUTONOMOUS COUNCIL
31	WP(C)/6049/2021 FIXED	JAYANTA DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR N AHMED	SC, RAILWAY SC, SC, IRCTC
32	WP(C)/6110/2021 WITH WP(C)5466/202(D/O) FIXED	JUSHEFUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR D R GOGOI MS. S E AHMED	GA, ASSAM
33	WP(C)/6227/2021	JABA BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, BTC
34	WP(C)/6229/2021	JABA BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, BTC
35	WP(C)/6234/2021	JOEL BASUMATARI Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD SC, BTC
36	WP(C)/6236/2021	SALAM UDDIN KHAN Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR A KUDDUS	
37	WP(C)/6237/2021	DURGA PRASAD UPADHYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC. WATER RESOURCE DEPTT.
38	WP(C)/6244/2021	ASHOK RAVA AND 43 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. JYOTIRMOY ROY MS. M DEV MR. S SARMA MS. P DEB	GA, ASSAM
39	WP(C)/6254/2021 B/O	HURMUZ ALI Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
40	WP(C)/6256/2021	ABU SIDDIQUE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM SC, REVENUE
41	WP(C)/6257/2021	TARINIPUR AUTOSOL PRIVATE LIMITED Versus STATE BANK OF INDIA AND ANR	MR. S DUTTA MS. M BORDOLOI MR. P SENGUPTA MR. N I KHAN MR A SINGHVI MRS. M BORAH	
42	WP(C)/6263/2021	SIDDIK ALI @ ABUBAKKAR SIDDIK AND 259 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. J ABBAS MR S A BARBHUYAN	GA, ASSAM SC, REVENUE

43	WP(C)/6265/2021 B/O	BARDUAR GAON PANCHAYAT SAMABAI SAMITY LTD. AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR. D DAS SR. ADV MR D KALITA MS A BHUYAN	MR. D DAS SR. ADV
44	WP(C)/6266/2021	RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND 3 ORS ADMISSION	R SARMAH MR J BORAH MR. A A MIR	SC, NHAI ASSTT.S.G.I.
45	WP(C)/1504/2017	BHRIGU THAKURIA Versus THE STATE OF ASSAM and 24 ORS.	MR.S BIKASH MR.R J SARMA	SC, APDCL MR. I CHOUDHURY
	WITH			
46	WP(C)/6282/2017	PRADIP DAS and 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.S BIKASH	SC, APDCL
47	WP(C)/7657/2019 FIXED	BINA SHEEL Versus THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MS B MAJUMDER	GA, ASSAM MR. S K GHOSH
48	WP(C)/3542/2021 FIXED	SIRAZUL HOQUE @ SIRAZUL KHA Versus THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	GA, ASSAM SC, REVENUE SC, P H E
	WITH I.A.(Civil)/1198/2021 in WP(C)/3542/2021	SIRAJUL HOQUE @ SIRAZUL KHA Versus THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA	GA, ASSAM SC, P H E SC, REVENUE
49	WP(C)/4898/2021 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS ORDERS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, TRANSPORT
50	Review.Pet./123/2018 IN WP(C)2914/2018(D/O)	SRI SANJIB KUMAR TALUKDAR Versus SRI RANJAN CHAKRAVARTY	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	SC, ELEM. EDU MR. M K CHOUDHURY MR. N BARUAH MR P BHARDWAJ
51	Review.Pet./115/2019 IN WP(C)60/2017(D/O)	BHADRA KANTA SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MS A DAS MS. D SHARMA	SC, SEC. EDU.
52	Review.Pet./61/2020 IN WP(C)286/20169D/O)	THE STATE OF ASSAM AND 2 ORS Versus SRI CHANDAN KALITA AND 2 ORS	MR. R MAZUMDAR	
53	Review.Pet./72/2021 WP(C)3393/2013(D/O) WITH WP(C)2070/2019(D/O)	THE PRINCIPAL CUM MEMBER SECRETARY OF CATHOLIC MISSION LP/ME SCHOOL Versus THE STATE OF ASSAM AND 7 ORS.	MR B D DAS MRS R DEKA G UDDIN MS ANNA K P	SC, ELEM. EDU GA, ASSAM
54	WP(C)/3563/2021 CAVT. NO.04392/021, FIXED	MAMTAJ BEGUM Versus THE STATE OF ASSAM AND 16 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, PNRD GA, ASSAM MR. R K BHUYAN (R9, R10, R12,R13) MR. P J SAIKIA MR. M KASHYAP (R9, R10, R12,R13) FOR CAVEATOR
55	WP(C)/4430/2021 B/O	PADMARAJ RJ Versus THE UNION OF INDIA AND 5 ORS	MR T H HAZARIKA MR. R DUBEY MR M CHETIA MS. A B KAYASTHA MR. A N I HUSSAIN MR A RASHID MR. K ISLAM MR N AHMED	SC, RAILWAY
	WITH			
56	WP(C)/4500/2021	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY

57	WITH WP(C)/4506/2021	SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
58	WP(C)/5292/2021 FIXED	JUGEN MILI Versus THE UNION OF INDIA AND 3 ORS	MR. B P SINHA MR. I AHMED	MR. S BORTHAKUR (r-2,3) MR. S S ROY (r-2,3) ASSTT.S.G.I.
59	WP(C)/5453/2021 FIXED	M/S ADIDEV COMMERCIALS PVT LTD Versus THE UNION OF INDIA AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. A AHMED	SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 26/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A THAKUR	22-11-2021	To	26-11-2021
3)	MR. L P SHARMA	25-10-2021	To	23-12-2021
4)	MR. R K JAIN	27-10-2021	To	10-12-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR S SANCHETI	11-11-2021	To	26-11-2021
7)	MR. A DAS	13-11-2021	To	30-11-2021
8)	MR. J SARMAH	15-11-2021	To	27-11-2021
9)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
10)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
11)	MR. A SATTAR	24-11-2021	To	30-11-2021
12)	MR B ACHARYYA	16-11-2021	To	10-12-2021
13)	MR S SARMA	15-11-2021	To	03-12-2021
14)	MR A GOENKA	15-11-2021	To	26-11-2021
15)	MR. N DHAR	22-11-2021	To	22-12-2021
16)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
17)	MR R GOENKA	22-11-2021	To	26-11-2021
18)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
19)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
20)	MR A KALITA	22-11-2021	To	05-12-2021
21)	MR. B C DAS	22-11-2021	To	30-11-2021
22)	MR B K SINGH	26-11-2021	To	30-11-2021
23)	MR. S K SINGH	23-11-2021	To	02-12-2021
24)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
25)	MR J CHOPRA	03-12-2021	To	10-12-2021
26)	MR. A M BORA	22-11-2021	To	03-12-2021
27)	MR G DAS	22-11-2021	To	12-12-2021
28)	MR. S KHOUND	23-11-2021	To	26-11-2021
29)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
30)	MR. M ALAM	24-11-2021	To	30-11-2021
31)	MR. S ZAMAN	24-11-2021	To	30-11-2021
32)	MR. R L YADAV	23-11-2021	To	06-01-2022
33)	MS. K YADAV	23-11-2021	To	06-01-2022
34)	MR. A C SARMA	29-11-2021	To	01-12-2021
35)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,26th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	W.P.(CrI.)/21/2019	MOKSED ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A RAHMAN MR E HUSSAIN	GA, ASSAM
2	Cont.Cas(C)/617/2019	RUNU MEDHI Versus ASHUTOSH AGNIHOTRI, IAS AND 3 ORS	MR. P J SAIKIA MS R GOGOI MS D DUTTA	
3	WP(C)/4574/2020	LOVELY CHAKRAVORTY Versus THE STATE OF ASSAM AND 4 ORS	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY	GA, ASSAM
4	WP(C)/4556/2021 FIXED	RINA KALITA Versus THE GOVERNMENT OF ASSAM AND 9 ORS	MR D C K HAZARIKA MS J KALITA	MR. R K TALUKDAR (SC, I A AND A D, R9) SR. GA, ASSAM SC, P W D SC, FINANCE
5	WP(C)/5000/2021	MAHIBUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN	GA, ASSAM SC, HEALTH
6	WP(C)/5521/2021 FIXED	NIRMALA RONGHANGPI Versus THE STATE OF ASSAM AND 7 ORS	MR H TALUKDAR	SC, PNRD GA, ASSAM SC, AG MR. S K MEDHI SC, KARBI ANGLONG SC, FINANCE
7	WP(C)/5852/2021	SHAHERA KHATUN BIBI Versus THE STATE OF ASSAM AND 5 ORS	MR. D SARMAH MR. S HAZARIKA S. J. SAHARIAH	GA, ASSAM SC, AG SC, FINANCE
8	WP(C)/6064/2021 FIXED	HELPSURE MULTI TRADE PRIVATE LTD Versus THE EMPLOYEES STATE INSURANCE CORPORATION AND 5 ORS	MR. T DEURI MR. B KALITA	SC, ESIC

9	WP(C)/6081/2021 FIXED	PRASANTA DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. S KALITA MR. A SAIKIA MR. A S ALI MR. S KAKATI MR P DAS MS D TALUKDAR	GA, ASSAM
10	WP(C)/6085/2021 FIXED	FOOD CORPORATION OF INDIA HANDLING WORKERS UNION Versus DIVISIONAL MANAGER AND 3 ORS	MR A DASGUPTA MR. B DAS	SC, F C I
11	WP(C)/6159/2021 FIXED	JYOTSNA K BISWAL ROUT Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. R MAZUMDAR MR D DEKA MR N J KUMAR MR. R KAMAN	SC, G U
12	WP(C)/6228/2021	JC -65919 NB/SUB PRAMODE SARKAR Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
13	WP(C)/6235/2021	EX NO.JC-353659 NAIB SUBEDAR (CIPHER) NISHIT DEB CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA	ASSTT.S.G.I.
14	WP(C)/6248/2021 FIXED	BITOPAN BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MRS. B HAZARIKA	SC, REVENUE
15	WP(C)/6259/2021 B/O	PRABASH SHAKHARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM SC, REVENUE
16	WP(C)/6262/2021 B/O	GO-002092W RAM MILAN Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	ASSTT.S.G.I.
<u>ORDER (STAY VACATING)</u>				
17	I.A.(Civil)/1344/2021 FIXED in WP(C)/4373/2020 WITH WP(C)/4373/2020	PRANJAL GOSWAMI AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS. MAINUL HOQUE CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 16 ORS	MR. R MAZUMDAR MRS P RAI (R-15) Y SULTANA (R-14,15,16) MR P KOULI MR DEBA SARMAH MS N SHYAM	MR DEBA SARMAH MR. R MAZUMDAR (R-14,15,16) MRS P RAI (R-15) MS. P K DEVI (R-15) MR H J SAIKIA (R-15) Y SULTANA (R-14,15,16) SC, WPT AND BC SC, AGRI. DEPARTMENT SC, PERSONNEL DEPT.
<u>ADMISSION</u>				
18	WP(C)/2534/2015 FIXED	SK. MONOWAR HOQUE Versus THE UNION OF INDIA and 3 ORS	MR.M U MONDAL MR.H R AHMED MDI H KHAN	MR.S C KEYAL C.G.C. MRM R ADHIKARI ASSTT.S.G.I.R1-4
19	WP(C)/4075/2015	KARTIK DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.B K DAS MS.P DAS	GA, ASSAM MR.P KATAKI MR. S MD. T CHISTIE SC, AGRI. DEPARTMENT
20	WP(C)/2078/2016 FIXED	HABIBUR RAHMAN KHAN and 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR.S K BARKATAKI MS.M DAS MS.B SARMA MR.D K NATH	GA, ASSAM MR R DHAR, SC, HANDLOOM AND TEXTILE DEPARTMENT, ASSAM
21	WP(C)/7804/2017	EXTC-61624-RECT/BB SAHAB SINGH Versus THE UNION OF INDIA and 3 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	MRS. R DEVI (CGC) ASSTT.S.G.I.
22	WP(C)/8178/2017	JALAL AHMED KAZI and 103 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.B SAHARIA MS. A AHMED MR.H DAS MS.M MEDHI	SC, FINANCE SC, HEALTH

23	WP(C)/5567/2018	SRI SOURAV BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P C DEY	GA, ASSAM
24	WP(C)/864/2019 FIXED	AJIT KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH	GA, ASSAM MR. M ISLAM (R3, R4) MS RUKMINI BARUA (R3, R4)
25	WP(C)/1209/2019	BINA PANI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B K BHAGAWATI MR. L Deka	GA, ASSAM SC, AG MR H DAS (R6) MS. U HAZARIKA (R6) SC, FINANCE
26	WP(C)/1954/2019 B/O	SMT. ANUSUYA PAUL (BASU), Versus THE STATE OF ASSAM AND 4 ORS.	MR. M PHUKAN MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL	SC, MINES AND MINERALS GOVT OF ASSAM SC, FINANCE
	WITH I.A.(Civil)/1595/2019 in WP(C)/1954/2019	SMT. ANUSUYA PAUL (BASU), Versus THE STATE OF ASSAM AND 3 ORS.	MR. M PHUKAN	GA, ASSAM MR. S CHAMARIA MR. M ALI MR. A N SARMA
27	WP(C)/349/2020	RATNA GHOSH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS A BORAH MS P DAS	GA, ASSAM MR. A K SARMA MR. A K SARMA MR H J TAMULI MR H J TAMULI MR D KALITA MR D KALITA
	WITH			
28	WP(C)/391/2020	GAURI CHAUHAN SUTRADHAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS A BORAH MS P DAS	GA, ASSAM MR. A K SARMA MR. A K SARMA MR H J TAMULI MR H J TAMULI MR D KALITA MR D KALITA
	WITH			
29	WP(C)/440/2020	GOBINDA DAS Versus THE STATE OF ASSAM AND 6 ORS	MS. P DAS MS A BORAH MS A BORAH	GA, ASSAM MR. A K SARMA MR. A K SARMA MR H J TAMULI MR D KALITA MR D KALITA
	WITH			
30	WP(C)/499/2020	LAKSHMI BASFOR Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS A BORAH MS P DAS	GA, ASSAM MR. A K SARMA MR. A K SARMA MR H J TAMULI MR H J TAMULI MR D KALITA MR D KALITA
	WITH			
31	WP(C)/957/2020	KULAJIT DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH	GA, ASSAM MR. A K SARMA MR. A K SARMA MR H J TAMULI MR H J TAMULI MR D KALITA MR D KALITA
	WITH			
32	WP(C)/3323/2020	SANJAY SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	GA, ASSAM MR. D. KALITA (R.No. 3)
33	WP(C)/793/2020	LOUIS MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. B SAHARIA MR. A M BARBHUIYA MR. J LASKAR MS A BEGUM MR. J N ISLAM MR F Z MAZUMDER	MS. M D BORA, GA, ASSAM SC, PWD

34	WP(C)/2568/2020 FIXED	RUPAN ACHARJEE AND ANR. Versus THE CHAIRMAN, COAL INDIA LTD. AND 2 ORS.	MR. S S S RAHMAN MR Z HUSSAIN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	MRS. A GAYAN, CGC (R-3) SC, COAL INDIA MR. S K SARMA (R-1,2) ASSTT.S.G.I.
	WITH			
35	WP(C)/7750/2019	RAJIB SEKHAR NATH AND ANR. Versus THE CHAIRMAN, COAL INDIA LTD. AND ANR.	MR. S S S RAHMAN MR Z HUSSAIN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, COAL INDIA
36	WP(C)/3697/2020	BHABENDRA NATH SARMA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B SARMAH MR B HAZARIKA MR I UDDIN	MS N BAISHYA GA, ASSAM MR. L P SHARMA (R3,R4,R5) MR G CHOUDHURY, LEARNED COUNSEL, AFC MR. A L MANDAL MR. R THAKURIA (R3,R4,R5) SC, FINANCE DEPTT.
37	WP(C)/5484/2020 B/O	BUBUL NATH Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MR. R SARMA	GA, ASSAM MR. A PHUKAN, SC, GAD SC, FINANCE
38	WP(C)/2405/2021 FIXED	PROSENJIT KILLING Versus THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. P K MUNIR	SC, FOREST SC, FINANCE
39	WP(C)/2630/2021 FIXED	RABINDRA RONGPI Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. R C SAIKIA MS. K SAIKIA MR. N B GOHAIN SC, K A A C MR. B K ROY (SC, SEBA) SC, PWD
40	WP(C)/4300/2021 FIXED	CHINTHONG PHANGCHO Versus THE STATE OF ASSAM AND 8 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, K A A C
41	WP(C)/4326/2021 FIXED	RUPALI SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMAH MR. P SAIKIA	GA, ASSAM SC, FOREST
42	WP(C)/4492/2021 FIXED	HEM KANTA PEGU Versus THE STATE OF ASSAM AND 3 ORS	MS. D SONOWAL MR. R A CHOUDHURY	SC, WPT AND BC SC, FINANCE
43	WP(C)/4497/2021 FIXED	NILUFER ALOM HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, AG (A AND E) GA, ASSAM
44	WP(C)/4501/2021 FIXED	DR. SUBRATA MITRA Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MS K PHUKAN	SC, HEALTH SC, BTADC
45	WP(C)/4504/2021 FIXED	CHANAKYA SUTRADHAR Versus THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR R SHARMA	SC, PNRD GA, ASSAM SC, AG SC, FINANCE
46	WP(C)/4548/2021 FIXED	ABDUL MONAF CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. N H LASKAR MR. T A CHOUDHURY	SC, AG SC, PWD
47	WP(C)/4565/2021 FIXED	CHANDRA NARAYAN DAS Versus THE STATE OF ASSAM AND ANR	MR R DHAR	SC, AGRI. DEPARTMENT
48	WP(C)/4569/2021 FIXED	PINUEL BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MR. S KASHYAP	GA, ASSAM SC, AG
		ORDERS		
49	Cont.Cas(C)/481/2019 FIXED	KHANINDRA KUMAR TALUKDAR Versus DEBESWAR MALAKAR, I.A.S. and ORS.	MS. L DEVI	MR. D SAIKIA (R-4) MR. S BORA (R-4)

50	W.P.(CrI.)/16/2021 FIXED	ARUNDHATI CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS	GA, ASSAM MR. DITUL DAS (R-6 & 7) MR. R RAHMAN (R-6 & 7)
51	Review.Pet./45/2021 WITH WP(C)/3023/2020 (D/O)	MAMONI KALITA BEZBARUA Versus SANGITA HALOI BARUAH AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM
52	Cont.Cas(C)/307/2021 FIXED	MRINMOY KUMAR DAWKA Versus NIRAJ VERMA AND ANR	MR A D CHOUDHURY MR. D CHOUDHURY	
53	Cont.Cas(C)/309/2021 FIXED	NAZIBUDDIN AHMED Versus ATIKA SULTANA AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
54	Cont.Cas(C)/312/2021 FIXED	DEBABRATA ROY Versus NIRAJ VERMA, IAS AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	
55	WP(C)/4514/2021 FIXED	PRASANTA KR. DAS Versus THE STATE OF ASSAM AND 4 ORS	MR R CHAKRAVORTY MR D DAS MR. M CHALIHA MR R SHARMA	GA, ASSAM
56	WP(C)/4553/2021 FIXED	SARA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. N UDDIN MR. M ISLAM	GA, ASSAM
57	WP(C)/4570/2021 FIXED	SOVA MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S BORA MS J RAJKUMARI	SR. GA, ASSAM SC, FINANCE SC, N C HILLS SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 26/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A THAKUR	22-11-2021	To	26-11-2021
3)	MR. L P SHARMA	25-10-2021	To	23-12-2021
4)	MR. R K JAIN	27-10-2021	To	10-12-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR S SANCHETI	11-11-2021	To	26-11-2021
7)	MR. A DAS	13-11-2021	To	30-11-2021
8)	MR. J SARMAH	15-11-2021	To	27-11-2021
9)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
10)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
11)	MR. A SATTAR	24-11-2021	To	30-11-2021
12)	MR B ACHARYYA	16-11-2021	To	10-12-2021
13)	MR S SARMA	15-11-2021	To	03-12-2021
14)	MR A GOENKA	15-11-2021	To	26-11-2021
15)	MR. N DHAR	22-11-2021	To	22-12-2021
16)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
17)	MR R GOENKA	22-11-2021	To	26-11-2021
18)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
19)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
20)	MR A KALITA	22-11-2021	To	05-12-2021
21)	MR. B C DAS	22-11-2021	To	30-11-2021
22)	MR B K SINGH	26-11-2021	To	30-11-2021
23)	MR. S K SINGH	23-11-2021	To	02-12-2021
24)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
25)	MR J CHOPRA	03-12-2021	To	10-12-2021
26)	MR. A M BORA	22-11-2021	To	03-12-2021

27)	MR G DAS	22-11-2021	To	12-12-2021
28)	MR. S KHOUND	23-11-2021	To	26-11-2021
29)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
30)	MR. M ALAM	24-11-2021	To	30-11-2021
31)	MR. S ZAMAN	24-11-2021	To	30-11-2021
32)	MR. R L YADAV	23-11-2021	To	06-01-2022
33)	MS. K YADAV	23-11-2021	To	06-01-2022
34)	MR. A C SARMA	29-11-2021	To	01-12-2021
35)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,26th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[CRIMINAL SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
SPECIAL DIVISION BENCH), ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO REMAIN
PRESENT FOR HEARING OF THE MATTERS LISTED
IN THE HEARING CAUSE LIST DATED 01-11-2021
TO 23-12-2021 BEFORE THE HONOURABLE
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Mat.App./18/2021	BHASKAR JYOTI DEKA Versus ARCAHNA DEKA	MR A K RAI MS G BORA	
2	Mat.App./20/2021	SMTI. LAKSHI PRIYA MAHANTA Versus DHRUBA JYOTI KALITA	MRS. P BARMAN (BORKAKOTI) MR. B SAIKIA MR. A NARZARI	
	WITH I.A.(Civil)/2025/2021 in Mat.App./20/2021	SMTI. LAKSHI PRIYA MAHANTA Versus DHRUBA JYOTI KALITA	MRS. P BARMAN (BORKAKOTI) MR. B SAIKIA MR. A NARZARI	
<u>ADMISSION</u>				
3	CRL.A(J)/27/2021	SMT. LAXMI KARUWA Versus THE STTE OF ASSAM		PP, ASSAM
4	CRL.A(J)/28/2021	SWAPAN DEBNATH Versus THE STTE OF ASSAM		PP, ASSAM
5	CRL.A(J)/31/2021	DILIP GOUR Versus THE STTE OF ASSAM		PP, ASSAM
6	CRL.A(J)/32/2021	BISHNU KISHKO Versus THE STTE OF ASSAM		PP, ASSAM
7	CRL.A(J)/33/2021	SUMAN TOPPO Versus THE STTE OF ASSAM		PP, ASSAM

8	CRL.A(J)/37/2021	DILIP NAYAK Versus THE STTE OF ASSAM		PP, ASSAM
9	CRL.A(J)/39/2021	TIKRU TANTABAI Versus THE STTE OF ASSAM		PP, ASSAM
10	CrI.A./193/2021	DHARANIDHAR HALOI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/513/2021 in CrI.A./193/2021	DHARANIDHAR HALOI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
ORDERS				
11	CrI.A./297/2016 WITH O/N, LCR 6 FILES, P.B. 2 NOS.	SRI PRADIP BHARALI Versus STATE OF ASSAM and ANR	MR.S SHARMA MR.J ALI MS.P TALUKDAR MR.M P SARMA MS.B M CHETRI	PP, ASSAM
12	CRL.A(J)/6/2019 WITH LCR 5 FILES, P.B. 2 NOS.	GAUTAM MONDAL Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. B BARUAH	PP, ASSAM
13	CrI.A./413/2019 WITH O/N, LCR 5 FILES, P.B. 2 NOS.	SHRI RUPANTAR MORAN AND ANR Versus STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
	WITH I.A.(CrI.)/908/2019 in CrI.A./413/2019	SHRI RUPANTAR MORAN Versus STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
14	I.A.(CrI.)/642/2019 WITH LCR 4 FILES, P.B. 2 NOS. in CrI.A./298/2019	MD. SABIR AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./298/2019	MD. SABIR AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
15	CRL.A(J)/50/2020 WITH O/N, LCR 5 FILES	RADHAN KHARAI Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
16	CrI.A./109/2020 WITH O/N, LCR 4 FILES, P.B. 2 NOS.	ABDUL MATIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
17	CrI.A./191/2020 WITH O/N, LCR 5 FILES	SUMAY HEMBRAM @ SUMAI HEMBRAM AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR R A AHMED S I AKAND	PP, ASSAM
18	I.A.(CrI.)/548/2020 WITH O/N, LCR 6 FILES in CrI.A./206/2020	SRI SANJIB MAHALI @ SANJIB MAHILI Versus THE SATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MR. B SARMA MS S SENGUPTA	PP, ASSAM
	WITH CrI.A./206/2020	SRI SANJIB MAHALI @ SANJIB MAHILI Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS S SENGUPTA	PP, ASSAM
19	CrI.A./122/2021 WITH O/N, LCR 3 FILES	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM.. SC, NIA	MR. S BORTHAKUR(R-1,2,3 & 4) MS. P BORAH(R-1,2,3 & 4)

20	WITH CrI.A./121/2021	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL, ASSAM.. SC, NIA	MR S BORTHAKUR (R- 2,3,4) MS. P BORAH (R-2,3,4) MR D BORAH (R-1)
21	I.A.(CrI.)/511/2021 WITH O/N, LCR 4 FILES, P.B. 2 NOS. in CrI.A./66/2021 WITH CrI.A./66/2021	MD. SHAKIL AHMED Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR	PP, ASSAM
		MD. SHAKIL AHMED Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR	PP, ASSAM
22	WITH CrI.A./170/2020	MD. JALALUDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/11/2021
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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A THAKUR	22-11-2021	To	26-11-2021
3)	MR. L P SHARMA	25-10-2021	To	23-12-2021
4)	MR. R K JAIN	27-10-2021	To	10-12-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR S SANCHETI	11-11-2021	To	26-11-2021
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15)	MR. N DHAR	22-11-2021	To	22-12-2021
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17)	MR R GOENKA	22-11-2021	To	26-11-2021
18)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
19)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
20)	MR A KALITA	22-11-2021	To	05-12-2021
21)	MR. B C DAS	22-11-2021	To	30-11-2021
22)	MR B K SINGH	26-11-2021	To	30-11-2021
23)	MR. S K SINGH	23-11-2021	To	02-12-2021
24)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
25)	MR J CHOPRA	03-12-2021	To	10-12-2021
26)	MR. A M BORA	22-11-2021	To	03-12-2021
27)	MR G DAS	22-11-2021	To	12-12-2021
28)	MR. S KHOUND	23-11-2021	To	26-11-2021
29)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
30)	MR. M ALAM	24-11-2021	To	30-11-2021
31)	MR. S ZAMAN	24-11-2021	To	30-11-2021
32)	MR. R L YADAV	23-11-2021	To	06-01-2022
33)	MS. K YADAV	23-11-2021	To	06-01-2022
34)	MR. A C SARMA	29-11-2021	To	01-12-2021
35)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,26th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3286/2021 FIXED	RAJ KUMAR SAH Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
2	Bail Appln./3343/2021	RITU BARUAH Versus THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
3	Bail Appln./3344/2021	TOLARAM SHARMA Versus THE STATE OF ASSAM	MR P K SINGHA MR D K MEDHI	PP, ASSAM
4	Bail Appln./3353/2021	SWAPAN GUHA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A A R KARIM MR. A DEB	PP, ASSAM
5	Bail Appln./3354/2021	RAMEZ ALI @ MD. RAMEJ ALI AND ANR Versus THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
<u>MOTION</u>				
6	Crl.Rev.P./56/2021 FIXED	NIHAR DAS Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
7	Crl.Rev.P./207/2021 FIXED	RAISUDDIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM

8	Crl.Pet./648/2021 FIXED	ROUNAK ALI HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS MR N K DEV NATH	MR. A BHATTACHARYA (r- 1,2) PP, ASSAM
9	AB/3536/2021	SUBRAT SARMAH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MS. J GOGOI MR. D BORA MR. N MAHAJAN	PP, ASSAM
10	AB/3925/2021	AKROM ALI LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
11	AB/3926/2021	JAYDEEP TAPPO @ JAY DEEP LANG TOPPO Versus THE STATE OF ASSAM	MR. N ANAND MR. A K SINGH	PP, ASSAM
12	AB/3929/2021	PRIYANKA DUTTA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
13	AB/3931/2021	BIMAL DAS Versus THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MR. H GOSWAMI	PP, ASSAM
14	AB/3934/2021	NURJAMAL ISLAM Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
15	AB/3935/2021	PRANAY BAISHYA Versus THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM
16	AB/3937/2021	AINUL ALI AND ANR Versus THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM
17	AB/3938/2021	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR F K R AHMED MR R LODH	PP, ASSAM
18	AB/3944/2021	CHANDAN SEN GUPTA AND 3 ORS Versus THE STATE OF ASSAM	MR. M DUTTA MR S DEY MS S DEV	PP, ASSAM
19	AB/3946/2021	SANDEEP SHARMA AND ANR Versus THE STATE OF ASSAM	MR. M H SAIKIA MS N KHATUN	PP, ASSAM
20	AB/3947/2021	MRINAL BORUAH Versus THE STATE OF ASSAM	MRS. K K CHOUDHURY	PP, ASSAM
ADMISSION				
21	Crl.Pet./1227/2018 P/H	VIMAL AGRAWAL AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D DAS MR H NATH R SARMAH MR. K MOHAMMAD	MR. S CHETIA (R2) MR. A GOYAL (R2) MR. A CHOUDHURY (R2) PP, ASSAM
WITH				
22	Crl.Pet./1230/2018	NITIN AGRAWAL Versus THE STATE OF ASSAM AND ANR.	MR. H NATH MR D DAS R SARMAH MR. K MOHAMMED	MR. A GOYAL (R2) MR. J P MORE (R2) PP, ASSAM
23	W.P.(Crl.)/9/2021 FIXED	HARUN RASHID @ MD HARUN RASHID Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC

24	WITH W.P.(CrI.)/10/2021	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
25	WITH W.P.(CrI.)/11/2021	NAKIBUR ZAMAN Versus THE STATE OF ASSAM 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
26	WITH W.P.(CrI.)/12/2021	SIRAJUL HAQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
<u>BAIL HEARING (BA)</u>				
27	Bail Appln./3103/2021 FIXED	RIJANTA BORO @ PRAKASH BORO Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
28	Bail Appln./3125/2021 FIXED	DIPAK THANGAL Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
29	Bail Appln./3162/2021 FIXED	DIPAK THANGAL Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
30	Bail Appln./3195/2021 FIXED	AKASH YADAV @ RAJIB GOWALA YADAV Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
31	Bail Appln./3246/2021 FIXED	ABUL KASHIM MAZUMDAR AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR D DEKA MR. V A CHOWDHURY	PP, ASSAM
32	WITH AB/2992/2021	ASISH MANDAL AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
33	Bail Appln./3271/2021 FIXED	RAJIBUL HAQUE Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
<u>BAIL HEARING</u>				
34	AB/1044/2021 FIXED	PRADIP DOLEY Versus THE STATE OF ASSAM	MR J PAYENG	MR. M K DAS MS Z ANJUM MR. U S BORA PP, ASSAM
35	AB/1458/2021 FIXED	BIPLAB CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	MR. G PHUKAN MS. A CHAKRABARTY L KALITA PP, ASSAM
36	AB/1607/2021 FIXED	SANKU DEY Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
37	AB/1850/2021	ABDUL KADER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
38	AB/2125/2021 FIXED	BITHIKA BHATTACHARYYA Versus THE STATE OF ASSAM	MRS P RAI MR H BEZBARUA MR. U SARMA MR A K SHARMA	PP, ASSAM
39	AB/2165/2021 FIXED	JAYANTA DIHINGIA AND ANR Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM

40	AB/2191/2021 FIXED	NIRAJ KUMAR SARMAH @ PINKU Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY MR. T CHAKRABORTY	PP, ASSAM
41	AB/2295/2021 FIXED	DIGAMBAR SARKAR Versus THE STATE OF ASSAM	MR. A WAHAB MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
42	AB/2500/2021 FIXED	MONORANJAN DEKA AND 2 ORS Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
43	AB/2644/2021 FIXED	PURNA KANTA DOLEY AND 8 ORS Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
44	AB/2673/2021 FIXED	RAJ KUMAR DOLEY AND 30 ORS Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
45	AB/2716/2021 FIXED	ANIRUDDHA BANERJEE AND 2 ORS. Versus THE STATE OF ASSAM	MR. S BHARALI MR. M DAS MR. N K NEOG	PP, ASSAM
46	AB/2816/2021 FIXED	KHADIMUL ISLAM @ KHADIMUL HOQUE Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
47	AB/2951/2021 AB 2596/2021, AB 2592/2021(BOTH D/O), FIXED	MAJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
48	AB/3470/2021 FIXED	NAZIBUL HOQUE Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
49	AB/3706/2021 FIXED	ABU SALIM TAWFIQUE CHOUDHURY Versus THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD	PP, ASSAM
50	AB/3791/2021 FIXED	MD. MD. FOHIM AHMED Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM

ORDERS

51	I.A.(CrI.)/432/2021 WITH LCR 3 FILES in CrI.Pet./431/2021 WITH CrI.Pet./431/2021	ANIL KUMAR AGARWALLA AND ANR Versus THE STATE OF ASSAM AND ANR THE STATE OF ASSAM AND ANR Versus ANIL KUMAR AGARWALLA AND ANR	MR. P J SAIKIA MR. P N GOSWAMI	SC, EXCISE DEPTT.
52	CrI.Pet./476/2021 FIXED	RAFIKUL ISALM Versus THE STATE OF ASSAM AND ANR	MR. R BORA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A THAKUR	22-11-2021	To	26-11-2021
3)	MR. L P SHARMA	25-10-2021	To	23-12-2021
4)	MR. R K JAIN	27-10-2021	To	10-12-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR S SANCHETI	11-11-2021	To	26-11-2021
7)	MR. A DAS	13-11-2021	To	30-11-2021
8)	MR. J SARMAH	15-11-2021	To	27-11-2021
9)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
10)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
11)	MR. A SATTAR	24-11-2021	To	30-11-2021
12)	MR B ACHARYYA	16-11-2021	To	10-12-2021

13)	MR S SARMA	15-11-2021	To	03-12-2021
14)	MR A GOENKA	15-11-2021	To	26-11-2021
15)	MR. N DHAR	22-11-2021	To	22-12-2021
16)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
17)	MR R GOENKA	22-11-2021	To	26-11-2021
18)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
19)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
20)	MR A KALITA	22-11-2021	To	05-12-2021
21)	MR. B C DAS	22-11-2021	To	30-11-2021
22)	MR B K SINGH	26-11-2021	To	30-11-2021
23)	MR. S K SINGH	23-11-2021	To	02-12-2021
24)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
25)	MR J CHOPRA	03-12-2021	To	10-12-2021
26)	MR. A M BORA	22-11-2021	To	03-12-2021
27)	MR G DAS	22-11-2021	To	12-12-2021
28)	MR. S KHOUND	23-11-2021	To	26-11-2021
29)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
30)	MR. M ALAM	24-11-2021	To	30-11-2021
31)	MR. S ZAMAN	24-11-2021	To	30-11-2021
32)	MR. R L YADAV	23-11-2021	To	06-01-2022
33)	MS. K YADAV	23-11-2021	To	06-01-2022
34)	MR. A C SARMA	29-11-2021	To	01-12-2021
35)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,26th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 7

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-II) ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/3871/2021 B/O	NIJAMUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
MOTION				
2	WP(C)/3714/2020	ABDUL MUTALIB Versus THE STATE OF ASSAM AND 7 ORS.	MS. K MALAKAR MR W ISLAM	SC, SEC. EDU.
3	WP(C)/3780/2020	BISWANATH RABI DAS Versus THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU
4	WP(C)/5266/2020	PRASANTA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MS D DAS	GA, ASSAM SC, AG SC, EDU
5	WP(C)/5676/2020	NABA KUMAR KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR A NATH DR ANKIT TODI	SC, SEC. EDU. MR B GOGOI, SC, FINANCE DEPTT. (R-4)
6	Cont.Cas(C)/416/2021	ABDUL HAI ALHADI Versus JAGADISH PRASAD BRAHMA, AES	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	
7	Cont.Cas(C)/431/2021	NILU PAUL Versus B KALYAN CHAKRABARTY AND 3 ORS	MR B D DAS MR D KALITA	
8	WP(C)/708/2021 CAVT. NO.01072/021, WITH CAVT.NO./107/2021	FAROOK RAHMAN KHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. S K TALUKDAR MR. J M A CHOUDHURY MS. S T BOKTH MR. A B T HAQUE	SC, SEC. EDU. GA, ASSAM MR. M A SHEIKH (R No.5) MS F INTAZ FOR CAVEATOR
9	WP(C)/4060/2021 B/O	ABHIRAM SARKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. T CHAKRABORTY	SC, HIGHER EDU
10	WP(C)/4580/2021	PHUKAN PEGU Versus THE STATE OF ASSAM AND 5 ORS	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	SC, ELEM. EDU

11	WP(C)/4621/2021	ANSARA BEGUM Versus THE STATE OF ASSAM AND 12 ORS.	MR. I C DEKA MR. K K TALUKDAR	GA, ASSAM SC, REVENUE SC, FINANCE SC, G U
12	WP(C)/4786/2021	PRANJALBORI Versus THE STATE OF ASSAM AND 2 ORS.	MS. M DAIMARY MS. S DOLEY	SC, ELEM. EDU GA, ASSAM
13	WP(C)/4914/2021	MD. ARIF ALI @ ARIF ALI @ ANIF ALI Versus THE STATE LEVEL COMMITTEE AND 4 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU GA, ASSAM
14	WP(C)/4978/2021	BIJOY LAKSHMI DAS GUPTA @ BIJOY LAKSHMI SHYAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. J GHOSH A CHAKMA MR. R A MAJUMDAR	SC, SEC. EDU. SC, AG SC, FINANCE
15	WP(C)/4995/2021	MANJU BEGUM Versus THE STATE LEVEL COMMITTEE AND 5 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU GA, ASSAM
16	WP(C)/5082/2021	DINENDRA BRAHMA AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, ELEM. EDU SC, BTC SC, FINANCE
17	WP(C)/5373/2021	ABDUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
18	WP(C)/5410/2021	NIRUPOMA NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
19	WP(C)/5413/2021	BIDYUT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A R TALUKDAR	SC, ELEM. EDU GA, ASSAM
20	WP(C)/5519/2021	SAHABUDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, ELEM. EDU
21	WP(C)/5564/2021	PRAKASH BAISHYA AND 174 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MR. A MANNAF MD A S ALI	SC, SEC. EDU. GA, ASSAM
22	WP(C)/5772/2021	HANGKHESWARI DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR R S CHAUHAN	SC, SEC. EDU. GA, ASSAM SC, AG
23	WP(C)/5814/2021	MAINUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	SC, ELEM. EDU
24	WP(C)/6233/2021	GIRIDHAR SARMA AND 20 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR G GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU GA, ASSAM SC, N C T E SC, WPT AND BC SC, FINANCE SC, BTC
25	WP(C)/6238/2021	MANASH DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D GOGOI MR P H KONWAR	SC, SEC. EDU. GA, ASSAM
26	WP(C)/6239/2021	NYAI DEORI @ NAYAI KUMAR DEORI Versus THE STATE OF ASSAM AND 4 ORS.	MR. D GOGOI MR P H KONWAR	SC, SEC. EDU. GA, ASSAM
27	WP(C)/6242/2021	BSHNU LAL CHETRI Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A BORAH MS. J GHOSH MR. A K DAS	SC, SEC. EDU.
28	WP(C)/6250/2021	MINNATULLA MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS.	MS. S SEAL MS. S KANUNGOE	SC, ELEM. EDU GA, ASSAM
29	WP(C)/6255/2021 B/O	MOTIUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU.

30	WP(C)/6264/2021 B/O	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A I HUSSAIN MR A R BHUYAN MS R A MOSTAFI N ISLAM	SC, HIGHER EDU
31	WP(C)/6267/2021	GREEN VISION INDUSTRIES Versus THE UNION OF INDIA AND 4 ORS ADMISSION	MS. M L GOPE MS. N HAWELIA MRS N GOGOI	SC, GST
32	WP(C)/6858/2017 WITH WP(C)/544/2015 (D/O)	DR. BIRINCHI KUMAR BORAH Versus THE STATE OF ASSAM and 3 ORS.	MS.S SAIKIA MR.P SAIKIA	B K JAIN MR. K GOGOI (SC, HIGHER EDUCATION) MR. A CHAMUAH (SC, UGC) MR. N J GOGOI (R-3)
33	WITH WP(C)/8314/2018	BHANUPROVA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P J PHUKAN (R3-R5) MR H BARUAH (R3-R5) MR P P PHUKAN (R3-R5) SC, U G C
34	WP(C)/904/2018	NASIR UDDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU.
35	WP(C)/891/2019 B/O	KANGUJAM PRIYOKUMAR SINGH Versus THE STATE OF ASSAM AND 7 ORS.	MR. N N B CHOUDHURY MR D P SAHU	SC, HIGHER EDU SC, FINANCE DEPTT. SC, BTC SC, BODOLAND UNIVERSITY
36	WP(C)/9337/2019	SWAPAN GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, HIGHER EDU MR N N UPADHYAYA MR. S CHOWDHURY MR. B B KAKATI MS D DAS
37	WITH WP(C)/9333/2019	MONUJ DOWERAH Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, HIGHER EDU MR N N UPADHYAYA MR. S CHOWDHURY (R- 4,5) MR. B B KAKATI MS D DAS
38	WP(C)/9394/2019	RAJAT KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DHAR MD F FARIDI	SC, PWD
39	WP(C)/2884/2020	DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU MR. R K D CHOUDHURY, LEARNED ASGI MR. N H BARBHUIYA, SC, NCTE
40	WP(C)/3009/2020 B/O	SURENDRA NATH RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. N ALAM R K	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE DEPTT.
41	WP(C)/3571/2020	FIROJ ALAM LASKAR Versus THE STATE OF ASSAM AND 4 ORS. ORDERS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, SEC. EDU. GA, ASSAM
42	Cont.Cas(C)/22/2020 B/O	FAZAL HAQUE Versus PREETOM SAIKIA AND 3 ORS	MR. K R PATGIRI MS. C DAS MS P CHAKRABORTY MS. C BORDOLOI	MR. D SAIKIA MR S M T CHISTIE MR. B DEORI
43	Cont.Cas(C)/149/2020 B/O	R.K.CHANDRA SENA SINGHA Versus PREETAM SAIKIA AND 5 ORS.	MR. U K GOSWAMI	MR S M T CHISTIE MR. P K BORAH (R1) MS. N PHUKAN (R1)
44	Cont.Cas(C)/612/2020	SUSMITA DEB (SHOME) Versus PHANINDRA JIDUNG, AES	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	

45	WP(C)/1047/2020 B/O	MAYUR KASHYAP DUTTA Versus THE UNION OF INDIA AND 3 ORS.	MR. U K BARMAN MR H ALI MR. M MALAKAR	ASSTT.S.G.I. SC, CBSE
46	WP(C)/5530/2020 B/O	PRAMILA MEDHI Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS	SC, ELEM. EDU
47	WP(C)/611/2021 B/O	GAURAV CHAUHAN Versus THE STATE OF ASSAM AND 8 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MR. P N GOSWAMI MR. K P PATHAK	SC, WPT AND BC SC, HEALTH SR. GA, ASSAM
WITH				
48	WP(C)/862/2021	PRIYADARSHINI KURMI AND 4 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE	GA, ASSAM SC, WPT AND BC SC, HEALTH
49	I.A.(Civil)/1352/2021 in WP(C)/2305/2021	CHAN MAMUDH MONDAL Versus ABDUL HAKIM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN	SC, ELEM. EDU GA, ASSAM MR. N M SARKAR
WITH				
	WP(C)/2305/2021	ABDUL HAKIM Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN
50	I.A.(Civil)/1353/2021 in WP(C)/1949/2021	HAMIDA KHATUN ANR. Versus SHEIKH MEHBUB ALOM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, ELEM. EDU GA, ASSAM MR. N M SARKAR
WITH				
	WP(C)/1949/2021	SHEIKH MEHBUB ALOM Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
51	I.A.(Civil)/1357/2021 in WP(C)/1890/2021	SULTAN AHMED Versus ABUL KALAM AZAD AND 10 ORS.	MR. M U MONDAL MS. A BEGUM MS. N NASRIN MD. I H KHAN	SC, ELEM. EDU GA, ASSAM
WITH				
	WP(C)/1890/2021	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 10 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
52	I.A.(Civil)/1360/2021 in WP(C)/2064/2021	DELBAR HUSSAIN SK AND ANR. Versus SHAHANUR MONDAL AND 8 ORS.	MR. M U MONDAL MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, ELEM. EDU SC, SSA
WITH				
	WP(C)/2064/2021	SHAHANUR MONDAL Versus THE STATE OF ASSAM AND 9 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR	SC, ELEM. EDU MR. M U MONDAL MS. N NASRIN MD. I H KHAN SC, SSA
53	I.A.(Civil)/1507/2021 in WP(C)/1007/2021	MOKRAM ALI Versus SAHADULAL AHMED AND 7 ORS.	MR. M U MONDAL MS. N NASRIN (R-7) MD. I H KHAN (R-7)	SC, ELEM. EDU MR R KALITA SC, EDU
WITH				
	WP(C)/1007/2021	SAHADULAL AHMED AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL (R-7) MS. N NASRIN (R-7) MD. I H KHAN (R-7)
54	WP(C)/1714/2021	JARINA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR. M ALI	SC, ELEM. EDU MR. M A SHEIKH MS F INTAZ
55	WP(C)/4689/2021 B/O	MALATI BEPARI Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR I HAQUE	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 26/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A THAKUR	22-11-2021	To	26-11-2021
3)	MR. L P SHARMA	25-10-2021	To	23-12-2021
4)	MR. R K JAIN	27-10-2021	To	10-12-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR S SANCHETI	11-11-2021	To	26-11-2021
7)	MR. A DAS	13-11-2021	To	30-11-2021
8)	MR. J SARMAH	15-11-2021	To	27-11-2021
9)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
10)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
11)	MR. A SATTAR	24-11-2021	To	30-11-2021
12)	MR B ACHARYYA	16-11-2021	To	10-12-2021
13)	MR S SARMA	15-11-2021	To	03-12-2021
14)	MR A GOENKA	15-11-2021	To	26-11-2021
15)	MR. N DHAR	22-11-2021	To	22-12-2021
16)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
17)	MR R GOENKA	22-11-2021	To	26-11-2021
18)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
19)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
20)	MR A KALITA	22-11-2021	To	05-12-2021
21)	MR. B C DAS	22-11-2021	To	30-11-2021
22)	MR B K SINGH	26-11-2021	To	30-11-2021
23)	MR. S K SINGH	23-11-2021	To	02-12-2021
24)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
25)	MR J CHOPRA	03-12-2021	To	10-12-2021
26)	MR. A M BORA	22-11-2021	To	03-12-2021
27)	MR G DAS	22-11-2021	To	12-12-2021
28)	MR. S KHOUND	23-11-2021	To	26-11-2021
29)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
30)	MR. M ALAM	24-11-2021	To	30-11-2021
31)	MR. S ZAMAN	24-11-2021	To	30-11-2021
32)	MR. R L YADAV	23-11-2021	To	06-01-2022
33)	MS. K YADAV	23-11-2021	To	06-01-2022
34)	MR. A C SARMA	29-11-2021	To	01-12-2021
35)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Friday,26th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3205/2021 B/O	SRI NITISH SORKEL @ SARKAR Versus THE STATE OF ASSAM	DR G J SHARMA MR. D P DUTTA	PP, ASSAM
2	Bail Appln./3345/2021	MANIN MAHATA @ MUNIL MAHATO DAS @ NIKHIL DAS Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
3	Bail Appln./3346/2021 B/O	ABHIJIT SAUD Versus THE STATE OF ASSAM	MR. T K MISRA	PP, ASSAM
4	Bail Appln./3349/2021	HAZRAT ALI AND ANR Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
5	Bail Appln./3352/2021	KHANIN KALITA Versus THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MR D DEKA	PP, ASSAM
6	Bail Appln./3356/2021	REHENA PARBIN Versus THE STATE OF ASSAM	MR. D BORA MR N K PHUKAN	PP, ASSAM
<u>MOTION</u>				
7	AB/3808/2021 FIXED	JINKUMONI SARMA AND ANR Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
8	WITH Bail Appln./3228/2021	ANKUR SARMA Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM

9	AB/3848/2021	ARUP BAISHYA Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA	PP, ASSAM
10	AB/3924/2021	MOFIDUL ISLAM @ MOFIDUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN MS. S R SAIKIA	PP, ASSAM
11	AB/3928/2021	RUPCHAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR R DHAR MD. A MATLIB MR B C MUCHAHARY	PP, ASSAM
12	AB/3932/2021 B/O	AKRAM HAQUE @ AKARAM HAQUE Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
13	AB/3939/2021	MRIGEN BORO Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
14	AB/3940/2021	NURJAMAL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
15	AB/3941/2021	NUR HUSSAIN AND ANR Versus THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK MR A B SIDDIQUE	PP, ASSAM
16	AB/3942/2021 B/O	JOYINTY DAS AND 2 ORS Versus THE STATE OF ASSAM	MR F Z MAZUMDER MR R DAS	PP, ASSAM
17	AB/3943/2021	ABDUL MALIK CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. K BAISHYA	PP, ASSAM
ADMISSION				
18	Crl.Pet./490/2020 FIXED	DEBAJIT KUMAR SINGH Versus THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	MR. N C DAS (R2) MS. M DEVI (R2) MR. A DAS (R2) PP, ASSAM
19	Crl.A./194/2021	MANIK CHUTIA Versus THE STATE OF ASSAM AND ANR.	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
	WITH I.A.(Crl.)/516/2021 in Crl.A./194/2021	MANIK CHUTIA Versus THE STATE OF ASSAM AND ANR.	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
20	Crl.Pet./487/2021 FIXED	SANJAY RAJBHAR Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
	WITH			
21	Crl.Pet./488/2021	CHANDAN SAHA Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
BAIL HEARING (BA)				
22	Bail Appln./2837/2021 FIXED	MD. AHIYA ALOM AND ANR Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
23	Bail Appln./2896/2021 FIXED	MD JILKAR NINE @ ALI Versus THE STATE OF ASSAM	MR. M ALI MR. K K DEKA	PP, ASSAM
24	Bail Appln./2974/2021 FIXED	ABUL KASHIM MAZUMDAR AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
25	Bail Appln./2980/2021 FIXED	ANIKET BASFOR Versus THE STATE OF ASSAM	MR M GARODIA MS. S SAIKIA	PP, ASSAM
26	Bail Appln./3034/2021 FIXED	ABDUL HALIM Versus THE STATE OF ASSAM	MD A K AHMED MS S BARUAH	PP, ASSAM

27	Bail Appln./3083/2021 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
28	Bail Appln./3106/2021 FIXED	GUNAVI DAS Versus THE STATE OF ASSAM	MR. B K DAS M N KHAN MR. K KALITA	PP, ASSAM
29	Bail Appln./3112/2021 FIXED	KAUSHAL AGARWAL Versus THE STATE OF ASSAM	MR. D SARMA MR. ABU JAHID	PP, ASSAM
30	Bail Appln./3137/2021 FIXED	ASHIF ALI Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
31	Bail Appln./3144/2021 FIXED	KHABIR UDDIN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	PP, ASSAM
32	Bail Appln./3158/2021 FIXED	ABDUL MATLEB Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
33	Bail Appln./3170/2021 FIXED	SATYENDRA ROY @ SAITENDRA KR. ROY Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB MS. R R BORAH	PP, ASSAM
34	Bail Appln./3173/2021 FIXED	AMARJIT GOHAIN BARUAH Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
35	Bail Appln./3279/2021 FIXED	MD. RIYAZUDDIN AHMED Versus THE STATE OF ASSAM	R DAS	PP, ASSAM
	WITH			
36	Bail Appln./3168/2021	KHARSEDUDDIN HAZARIKA @ KHARSHED UDDIN HAZARIKA Versus THE STATE OF ASSAM	MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM
<u>BAIL HEARING</u>				
37	AB/1323/2021 FIXED	KURMAN ALI AND ANR. Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
38	AB/2751/2021 FIXED	PANKAJ SARKAR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
39	AB/3090/2021 FIXED	ARIF ALI HAZARIKA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR B SAIKIA	PP, ASSAM
40	AB/3116/2021 FIXED	ANARUL ISLAM @ ANARUL Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
41	AB/3154/2021 FIXED	HAMIDUR RAHMAN Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
42	AB/3182/2021 FIXED	SHOHIDUR RAHMAN SK Versus THE STATE OF ASSAM	MR. A M BORA MR R ISLAM MS M DEKA	PP, ASSAM
43	AB/3266/2021 FIXED	SAMAR YADAV Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
44	AB/3312/2021 FIXED	MONOJ KUMAR BORAH Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA	PP, ASSAM
	WITH			
45	AB/3308/2021	ALOK RANJAN BHUYAN Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	PP, ASSAM
46	AB/3352/2021 FIXED	NURUL HOQUE SARKAR Versus THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MR Z RAHMAN	PP, ASSAM

47	AB/3386/2021 FIXED	AINUL BARI WAHIDUZZAMAN @ RAJA Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A M S MAZUMDER	PP, ASSAM
48	AB/3398/2021 FIXED	MANIKUT RAY AND 3 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR. U GOSWAMI	PP, ASSAM
49	AB/3492/2021 FIXED	NILUTPAL DEKA Versus THE STATE OF ASSAM	MS M DAS MS S KAKATI	PP, ASSAM
50	AB/3521/2021 FIXED	GIREE DAIMARY AND ANR Versus THE STATE OF ASSAM	MR. D HAZARIKA MR. J M GOGOI MS. J RABHA	PP, ASSAM
51	AB/3542/2021 FIXED	KALIM UDDIN @ KAMAL UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. S K NARGIS MS. A MESEN MS J BEGUM	PP, ASSAM
52	AB/3680/2021 FIXED	ANIL KUMAR YADAV Versus THE STATE OF ASSAM	MR. O P BHATI MR. P SARMA MR. S K GUPTA MR. M K GOGOI	PP, ASSAM
53	AB/3681/2021 FIXED	MANOJ SHRINATH MAURYA Versus THE STATE OF ASSAM	MR. O P BHATI MR. P SARMA MR. S K GUPTA MR. M K GOGOI	PP, ASSAM

ORDERS

54	I.A.(CrI.)/1028/2018 WITH OFFICE NOTE, LCR 2 FILES, P.B.-1, FIXED in CrI.A./396/2018 WITH CrI.A./396/2018	AMELA HAQUE SEIKH Versus UNION OF INDIA AND ANR	MR. M BISWAS MS. S CHAKRABORTY MR. D TIWARI	MR. S C KEYAL SC, NCB
		AMELA HAQUE SEIKH Versus UNION OF INDIA AND ANR	MR. M BISWAS MS. S CHAKRABORTY MR. D TIWARI	MR. S C KEYAL SC, NCB
55	CrI.Pet./385/2020 FIXED	SANJOY SINHA AND ANR. Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
56	I.A.(CrI.)/96/2021 WITH LCR 4 FILES in CrI.A./50/2021 WITH CrI.A./50/2021	SRI NITUL CHUTIA Versus THE STATE OF ASSAM AND ANR	MR. M K DAS	PP, ASSAM
		SRI NITUL CHUTIA Versus THE STATE OF ASSAM AND ANR	MR. M K DAS	PP, ASSAM
57	CrI.A./175/2021 WITH OFFICE NOTE, FIXED WITH I.A.(CrI.)/459/2021 in CrI.A./175/2021	HARI PRASAD KAKOTI Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MR J BORAH	PP, ASSAM
		HARI PRASAD KAKOTI Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MR J BORAH	PP, ASSAM
58	I.A.(CrI.)/506/2021 IN AB 1033/2021 (D/O)	LUTFA BEGUM LASKAR, Versus THE STATE OF ASSAM AND 2 OTHERS.		PP, ASSAM
59	I.A.(CrI.)/508/2021 AB 3441/2021(D/O), FIXED in AB/3441/2021	NILUTPAL DEKA @ NILU DEKA AND ANR. Versus THE STATE OF ASSAM	MS. B BHUYAN MS. M BARUAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A THAKUR	22-11-2021	To	26-11-2021
3)	MR. L P SHARMA	25-10-2021	To	23-12-2021
4)	MR. R K JAIN	27-10-2021	To	10-12-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR S SANCHETI	11-11-2021	To	26-11-2021
7)	MR. A DAS	13-11-2021	To	30-11-2021
8)	MR. J SARMAH	15-11-2021	To	27-11-2021
9)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
10)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
11)	MR. A SATTAR	24-11-2021	To	30-11-2021
12)	MR B ACHARYYA	16-11-2021	To	10-12-2021
13)	MR S SARMA	15-11-2021	To	03-12-2021
14)	MR A GOENKA	15-11-2021	To	26-11-2021
15)	MR. N DHAR	22-11-2021	To	22-12-2021
16)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
17)	MR R GOENKA	22-11-2021	To	26-11-2021
18)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
19)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
20)	MR A KALITA	22-11-2021	To	05-12-2021
21)	MR. B C DAS	22-11-2021	To	30-11-2021
22)	MR B K SINGH	26-11-2021	To	30-11-2021
23)	MR. S K SINGH	23-11-2021	To	02-12-2021
24)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
25)	MR J CHOPRA	03-12-2021	To	10-12-2021
26)	MR. A M BORA	22-11-2021	To	03-12-2021
27)	MR G DAS	22-11-2021	To	12-12-2021
28)	MR. S KHOUND	23-11-2021	To	26-11-2021
29)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
30)	MR. M ALAM	24-11-2021	To	30-11-2021
31)	MR. S ZAMAN	24-11-2021	To	30-11-2021
32)	MR. R L YADAV	23-11-2021	To	06-01-2022
33)	MS. K YADAV	23-11-2021	To	06-01-2022
34)	MR. A C SARMA	29-11-2021	To	01-12-2021
35)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,26th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1127/2021 FIXED	NITUL BOSUMATARY Versus THE STATE OF ASSAM	MR. A DUTTA MR R DAS MR. P M KALITA	PP, ASSAM
2	Bail Appln./3341/2021	AHIJUL ALI @ RAHIJUL MIYA Versus THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MR D DEKA	PP, ASSAM
3	Bail Appln./3342/2021	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. H RAHMAN MS P AGARWAL	PP, ASSAM
4	Bail Appln./3347/2021	JALAL UDDIN @ JALU Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
5	Bail Appln./3348/2021	SAHAR ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
6	Bail Appln./3350/2021 B/O	GOJEN DAS @ HORU Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
7	Bail Appln./3351/2021	SHAJAHAN ALI @ SAHAJAHAN ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
8	Bail Appln./3355/2021	MUNIR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MS. B W AKHTARA	PP, ASSAM
<u>MOTION</u>				
9	Tr.P.(Crl.)/21/2021	KRISHNA KAMAL BORGHAIN Versus HDFC BANK LTD	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. M SHARMA

10	AB/3923/2021	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN MS. S R SAIKIA	PP, ASSAM
11	AB/3927/2021	JOYNAL ALI Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
12	AB/3933/2021	MANISH GATTANI AND ANR Versus THE STATE OF ASSAM	MR. R BORPUJARI MRS DIPANJALI BORPUJARI	PP, ASSAM
13	AB/3936/2021	HANIFA SK @ ABU HANIFA Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<u>ADMISSION</u>				
14	Crl.Pet./1293/2018	ARUN KUMAR Versus RADHA SENAPATI	MR. Y S MANNAN MR. T HUSSAIN MS. N BARUAH	MR. N P DAS MR. P MAJUMDAR
15	Crl.Pet./851/2019	SHEIKH NOOR IMAN MUKHTAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM MR. J PAWE MR. L K BORAH
16	Crl.Pet./956/2019 FIXED	MONTU SAIKIA @ MONTU KUMAR SAIKIA Versus SYAM SUNDER AGARWAL AND ANR	MR. B BORA MR P S RAJA	MR. S C KEYAL PP, ASSAM (R2) MS. A AGARWAL
17	Crl.Pet./365/2021 WITH LCR 1 FILE	KAILASH SAHU Versus THE STATE OF ASSAM AND 2 ORS	MR. I A TALUKDAR	MR. U C RABHA MR. P K DAS PP, ASSAM
<u>BAIL HEARING (BA)</u>				
18	Bail Appln./2816/2020 SCANNED COPY OF CASE RECORD, FIXED	AMINUL ISLAM Versus THE UNION OF INDIA	MR T KALITA MR. A SAIKIA MR T T MONI MR. A S ALI MR. A A MONDAL	SC, NCB
19	Bail Appln./2014/2021 SCANNED COPY OF CASE DIARY, FIXED	MOKIBUR RAHMAN Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI M M ZAMAN	PP, ASSAM
20	Bail Appln./2446/2021 FIXED	MD. KARIM ALI @ KARIM Versus THE STATE OF ASSAM AND ANR	MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
21	Bail Appln./2638/2021 WITH SCANNED COPY OF CASE DIARY, FIXED	MD. ISLAM UDDIN @ SADDAM HUSSAIN @ SADDAM Versus THE STATE OF ASSAM	MR. A MANNAF MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM
22	Bail Appln./2939/2021 WITH SCANNED COPY OF CASE DIARY, FIXED	NIMAI SINGH Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
23	Bail Appln./3011/2021 SCANNED COPY OF CASE DIARY, FIXED	SIUE CHOUHAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
24	Bail Appln./3136/2021 SCANNED COPY OF CASE DIARY, FIXED	AMZAD ALI Versus THE STATE OF ASSAM	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	PP, ASSAM
25	Bail Appln./3169/2021 FIXED	AINAL ALI Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
26	Bail Appln./3192/2021 FIXED	ARUP SARMA Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
27	Bail Appln./3221/2021 FIXED	MUSHARAF HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MR M MONDAL	MR. S C BISWAS MR. P S BISWAS PP, ASSAM

BAIL HEARING

28	AB/1701/2021 FIXED	AMAL DAS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI	PP, ASSAM
29	AB/2366/2021 FIXED	KOIJAM JITEN SINGH Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
30	WITH AB/3559/2021	RAJKUMAR ROMI SINGH Versus THE STATE OF ASSAM	MR. D J NATH	PP, ASSAM
31	AB/3079/2021 FIXED	RAHMAT ALI Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
32	AB/3117/2021 FIXED	ALAL HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
33	AB/3269/2021 FIXED	BHABEN GOGOI Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
34	AB/3277/2021 FIXED	INAMUL HOQUE Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO	PP, ASSAM
35	AB/3557/2021 FIXED	PROMOTH ROY Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
36	AB/3678/2021 FIXED	BITUPON KALITA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS S S ZIA	PP, ASSAM
37	AB/3690/2021 FIXED,	HONEY NANDA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A K DAS MR. P S BISWAS MS. J GHOSH MR. U GOSWAMI	PP, ASSAM
38	WITH AB/3349/2021	VIJAY KUMAR NANDA Versus THE STATE OF ASSAM	MR. S C BISWAS MR Z KAMAR L CHOUDHURY MR. U GOSWAMI	PP, ASSAM
39	AB/3715/2021 FIXED	PRANAB KUMAR GHOSH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
40	AB/3716/2021 FIXED	RAJAT SARKAR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
41	AB/3717/2021 FIXED	SANJAY DEB Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
42	AB/3718/2021 FIXED	PRASENJIT DEB Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
43	AB/3820/2021 FIXED	PABAN DAS Versus THE STATE OF ASSAM	MR. D K DAS MS. M HANDIQUE	PP, ASSAM

ORDERS

44	CRL.A(J)/67/2020 WITH OFFICE NOTE, LCR 4 FILES	UDAY BAKALI Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
45	CrI.Pet./498/2020 FIXED	BIRAJ ALI AND ANR. Versus ABDUL KHALEK AND 5 ORS.	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY MR B KALITA
46	I.A.(CrI.)/14/2021 WITH OFFICE NOTE, LCR 3 FILES in CrI.A./7/2021 WITH CrI.A./7/2021	GHANASHYAM ROY Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
		GHANASHYAM ROY Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
47	Tr.P.(CrI.)/20/2021 WITH OFFICE NOTE, FIXED	RAJDIP BHUYAN Versus MR. LUCKSON AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR MR. L M RAHMAN	PP, ASSAM PP, NAGALAND
48	I.A.(CrI.)/100/2021 WITH LCR in CrI.A./53/2021 WITH CrI.A./53/2021	VIKKY PACHAURI @ VIKASH PACHAURI AND ANR. Versus UNION OF INDIA	MR. N AHMED MD S I AHMED	SC, CUSTOMS
		VIKKY PACHAURI @ VIKASH PACHAURI AND ANR. Versus UNION OF INDIA	MR. N AHMED MD S I AHMED	SC, CUSTOMS
49	CrI.A./174/2021 WITH OFFICE NOTE, FIXED WITH I.A.(CrI.)/448/2021 in CrI.A./174/2021	ABEDIN SHEIKH @ ABEDIN ALI SK., Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		ABEDIN SHEIKH @ ABEDIN ALI SK., Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
50	I.A.(CrI.)/193/2021 in CrI.A./92/2021 WITH CrI.A./92/2021	MAHESH SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. N NATH MR. D THAKUR	PP, ASSAM
		MAHESH SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. N NATH MR. D THAKUR	PP, ASSAM
51	CrI.Rev.P./212/2021 FIXED WITH I.A.(CrI.)/487/2021 in CrI.Rev.P./212/2021 WITH I.A.(CrI.)/488/2021 in CrI.Rev.P./212/2021	FAIZUL HAQUE @ DALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BORA MR J BORAH	PP, ASSAM
		FAIZUL HAQUE @ DALI Versus THE STATE OF ASSAM	MR. A M BORA	PP, ASSAM
		FAIZUL HAQUE @ DALI Versus THE STATE OF ASSAM	MR. A M BORA	PP, ASSAM
52	CrI.Pet./219/2021	OSMAN GONI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM	PP, ASSAM
53	I.A.(CrI.)/334/2021 WITH LCR 4 FILES in CrI.A./150/2020 WITH CrI.A./150/2020	SANGEETA DEBVERMA Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
		SANGEETA DEBVERMA Versus THE STATE OF ASSAM	MR. M K DAS MR. R KAMAN	PP, ASSAM
54	I.A.(CrI.)/504/2021 in CrI.Pet./454/2020	JSVM PLYWOOD INDUSTRIES LTD. Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	

	WITH Crl.Pet./454/2020	J SVM PLYWOOD INDUSTRIES LTD. Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	MR A GOENKA (R2) PP, ASSAM
55	I.A.(Crl.)/515/2021 IN BA /2007/2021 (D/O), B/O in Bail Appln./2007/2021	SUBHASH KUMAR SINGH Versus THE STATE OF ASSAM AND ANR	MR. D CHOUDHURY	PP, ASSAM
56	I.A.(Crl.)/517/2021 in Crl.A./5288/2021	DAMBAL MARDI Versus THE STATE OF ASSAM AND ANR.	MS S CHAKRABORTY (LEGAL AID COUNSEL)	PP, ASSAM
	WITH Crl.A./5288/2021 (Filing Number)	DAMBAL MARDI Versus THE STATE OF ASSAM AND ANR.	MS S CHAKRABORTY	
57	Crl.Pet./573/2021 WITH LCR 2 FILES, FIXED	JUBLY RYNGKHLEM Versus THE STATE OF ASSAM AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
HEARING				
58	Tr.P.(Crl.)/29/2019 FIXED	KAUSHIK KALITA Versus SMT. RUPAMONI KALITA	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MS. S NEWAR MS. M K BROWN	MS. K PHUKAN (Legal Aid Counsel)

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LEAVE NOTE OF ADVOCATES FOR 26/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A THAKUR	22-11-2021	To	26-11-2021
3)	MR. L P SHARMA	25-10-2021	To	23-12-2021
4)	MR. R K JAIN	27-10-2021	To	10-12-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR S SANCHETI	11-11-2021	To	26-11-2021
7)	MR. A DAS	13-11-2021	To	30-11-2021
8)	MR. J SARMAH	15-11-2021	To	27-11-2021
9)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
10)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
11)	MR. A SATTAR	24-11-2021	To	30-11-2021
12)	MR B ACHARYYA	16-11-2021	To	10-12-2021
13)	MR S SARMA	15-11-2021	To	03-12-2021
14)	MR A GOENKA	15-11-2021	To	26-11-2021
15)	MR. N DHAR	22-11-2021	To	22-12-2021
16)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
17)	MR R GOENKA	22-11-2021	To	26-11-2021
18)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
19)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
20)	MR A KALITA	22-11-2021	To	05-12-2021
21)	MR. B C DAS	22-11-2021	To	30-11-2021
22)	MR B K SINGH	26-11-2021	To	30-11-2021
23)	MR. S K SINGH	23-11-2021	To	02-12-2021
24)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
25)	MR J CHOPRA	03-12-2021	To	10-12-2021
26)	MR. A M BORA	22-11-2021	To	03-12-2021
27)	MR G DAS	22-11-2021	To	12-12-2021
28)	MR. S KHOUND	23-11-2021	To	26-11-2021
29)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
30)	MR. M ALAM	24-11-2021	To	30-11-2021

31)	MR. S ZAMAN	24-11-2021	To	30-11-2021
32)	MR. R L YADAV	23-11-2021	To	06-01-2022
33)	MS. K YADAV	23-11-2021	To	06-01-2022
34)	MR. A C SARMA	29-11-2021	To	01-12-2021
35)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Friday,26th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III, I AND CRIMINAL MATTERS

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./237/2020	GUWAHATI RIDING AND POLO CLUB Versus THE STATE OF ASSAM AND ANR.	MR. P DEKA MR. A CHETIA MR R HOQUE	GA, ASSAM SPL PP WILDLIFE FOREST ASSAM
2	Crl.Pet./427/2021	SIRAJUL ALOM @ SIRAJ ALI Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
3	Crl.Pet./645/2021 FIXED	NRIPENDRA NATH DAS @ NRIPEN SAIKIA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. D C C PHUKAN T KAKATI	PP, ASSAM
4	Crl.Pet./680/2021	SAMSUL HAQUE Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
5	Crl.Pet./681/2021	RAJ KUMAR KUMHAR Versus THE STATE OF ASSAM AND ANR	MR. N B P SINGHA	PP, ASSAM
6	Crl.Pet./682/2021	RAJESH AGARWAL AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. O P BHATI MR T C DAS MR. M K GOGOI MR. S K GUPTA	PP, ASSAM
7	Crl.Pet./683/2021	BIJAY KRISHNA NATH Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY R L CHUTIA MS K BORAH	PP, ASSAM
ADMISSION				
8	WP(C)/196/2016 FIXED	RANGAN KR. NATH Versus THE UNION OF INDIA and 2 ORS	MR.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	C.G.C. MR.G PEGU(R-1 - 3) ASSTT.S.G.I.

9	WP(C)/4245/2016 FIXED	RUPJYOTI TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MS.A BHATTACHARJEE MR.U DAS MR.A BARUAH MR.P BHATTACHARJEE	GA, ASSAM MR. B GOSWAMI (ADDL. ADVOCATE GEN.) MS.M BORDOLOI(SC, ASSAM URBAN WATER & SUPPLY & SEWERAGE BOARD) MR.G PEGU MR.B J TALUKDAR(R - 1 to 5)
10	WP(C)/5602/2016 FIXED	MONOHAR SINGH Versus THE UNION OF INDIA and 3 ORS	MS.S BORA	MR.Y DOLOI(R-1 TO 4) SR. CGC ASSTT.S.G.I.
11	WP(C)/8171/2017	ASHESHWAR PRASAD SINGH @ SIA SINGH Versus FOOD CORPORATION OF INDIA and 5 ORS	MR.A DHAR MR.G R DEV MRK K DAS	MR B K SINGH SC, F C I
12	WP(C)/3772/2018 FIXED	RENU BEGUM @ RENU KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	GA, ASSAM SC, AG MD. B ISLAM (R5) MR. A A MONDAL (R5)
13	WP(C)/4839/2018 WITH LCR	ASSAM RASTRABHASA PRASAR SAMITY Versus THE STATE OF ASSAM AND 4 ORS.	MR. R THAKURIA MR. L P SHARMA	MR A DASGUPTA (R2-R4) GA, ASSAM MR. B DAS (R2-R4) MR. S CHAKRABARTY (R2- R4)
14	WP(C)/7576/2018 FIXED	KHAGENDRA NATH BARO Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, WATER RESOURCE
15	WP(C)/2822/2019 FIXED	RUPALI BHATTACHARJEE Versus THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. N SAIKIA MR. N B GOHAIN	MR G J SHARMA MR S NATH
	WITH I.A.(Civil)/1700/2021 in WP(C)/2822/2019	THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS. Versus SMT. RUPALI BHATTACHARJEE A	DR G J SHARMA MR S NATH	
16	WP(C)/4140/2019 FIXED	MADHAB SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K BARMAN MR H ALI MR. M MALAKAR MS. A KALITA	GA, ASSAM SC, AG MR. M A CHOUDHURY MS. P GHOSH SC, P H E
17	WP(C)/5063/2019	GANESH CHANDRA PATHAK Versus THE STATE OF ASSAM AND 6 ORS	MR D DAS MR H TALUKDAR MD. M U AHMED	GA, ASSAM SC, AG MR T MEELEE (SC, ASTC) SC, TRANSPORT SC, FINANCE
18	WP(C)/7119/2019	AMIT DAS Versus THE STATE LEVEL COMMITTEE (SLC) FOR COMPASSIONATE APPOINTMENT, ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH	GA, ASSAM SC, PWD
19	WP(C)/7475/2019 FIXED	JIBON CHANDRA SONOWAL Versus THE STATE OF ASSAM AND 4 ORS.	MR. N U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	GA, ASSAM SC, AG SC, FINANCE
20	WP(C)/8983/2019 FIXED	NAMRANGBUING JEME Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P BORAH	SC, P W D SC, NCHAC
21	WP(C)/3119/2020 FIXED	BIPUL DAS AND 8 ORS. Versus THE GOVT. OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
22	WP(C)/3655/2020 FIXED	DIPMONI MUDOI (DRIVER) Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PHUKAN MR R RAJKHOWA MR. B KHAKHLARY	SR. GA, ASSAM

23	WP(C)/4475/2020 B/O	DR. SULEKHA DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM SC, HEALTH
24	WP(C)/5024/2020 FIXED	TARALI KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. F A HASSAN	GA, ASSAM SC, PWD
WITH				
25	WP(C)/2653/2020	SUMITA BORAH Versus THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS MS M DAS	GA, ASSAM MR D NATH SC, PWD
26	WP(C)/1001/2021	RUBUL GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR D GOGOI MR. J ABBAS	GA, ASSAM
27	WP(C)/2816/2021 FIXED	RIMJHIM DAS (BORA) Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS MS. J GHOSH A CHAKMA L CHOUDHURY	GA, ASSAM SC, PWD
28	WP(C)/3124/2021 FIXED	MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, PNRD SC, AG
29	WP(C)/3243/2021 FIXED	ASHIM JYOTI BORAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST SC, K A A C
30	WP(C)/3620/2021	FAIZUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR I RAFIQUE MR. M K SHARMA MS. S DEVI	GA, ASSAM
31	WP(C)/3837/2021 FIXED	ANIL KUMAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER MR. R. ALI MS. N DUTTA	SC, AG SC, IRRIGATION
32	WP(C)/3841/2021 FIXED	NABAJYOTI PATOWARY AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, CO OP SC, FINANCE DEPTT.
33	WP(C)/3950/2021 FIXED	DEEPAK NIROLA AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM SC, BTC SC, REVENUE
34	WP(C)/3975/2021 FIXED	BIREN MOCHAHARI AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM SC, BTC SC, REVENUE
35	WP(C)/4322/2021 FIXED	KHARGESWAR BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM SC, BTC SC, PWD
36	WP(C)/4558/2021 FIXED	PHATIK BORAH Versus THE UNION OF INDIA AND 4 ORS	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI MR D DEKA	MR. S P CHOUDHURY (C.G.C.) ASSTT.S.G.I.
37	WP(C)/4566/2021 FIXED	DILAL AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM SC, REVENUE
38	WP(C)/5174/2021 FIXED	LAKSHESWAR PATHAK Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR. H A AHMED	GA, ASSAM
ORDERS				
39	Cont.Cas(C)/610/2019	JADAV CH. KUMAR AND 11 ORS. Versus NITIN KHADE AND 3 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS. S NEWAR	MR. D SAIKIA MR. D SAIKIA MR. S BORA MR. S BORA
40	Review.Pet./58/2021 WITH WP(C)/7031/2015 (D/O)	THE STATE OF ASSAM AND 5 ORS. Versus PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	
41	Review.Pet./96/2021 CRP(I/O) 41/2021(D/O)	M/S BOGIDHOLA TEA AND TRADING COMAPNY (P) LTD. AND 2 ORS. Versus SANJAY KUMAR SINGH AND ANR.	MR. D SAIKIA MR B KAUSHIK MR. S HAZARIKA	

HEARING

42	WP(C)/2731/2020 FIXED	PURABI GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM
43	WP(C)/3231/2021 FIXED	CHITRA RAJKONWAR Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS.	MR. A K BARUAH MR. D BORA MR A DAS	MR. M K DAS SC, ONGC

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LEAVE NOTE OF ADVOCATES FOR 26/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A THAKUR	22-11-2021	To	26-11-2021
3)	MR. L P SHARMA	25-10-2021	To	23-12-2021
4)	MR. R K JAIN	27-10-2021	To	10-12-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR S SANCHETI	11-11-2021	To	26-11-2021
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8)	MR. J SARMAH	15-11-2021	To	27-11-2021
9)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
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14)	MR A GOENKA	15-11-2021	To	26-11-2021
15)	MR. N DHAR	22-11-2021	To	22-12-2021
16)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
17)	MR R GOENKA	22-11-2021	To	26-11-2021
18)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
19)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
20)	MR A KALITA	22-11-2021	To	05-12-2021
21)	MR. B C DAS	22-11-2021	To	30-11-2021
22)	MR B K SINGH	26-11-2021	To	30-11-2021
23)	MR. S K SINGH	23-11-2021	To	02-12-2021
24)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
25)	MR J CHOPRA	03-12-2021	To	10-12-2021
26)	MR. A M BORA	22-11-2021	To	03-12-2021
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31)	MR. S ZAMAN	24-11-2021	To	30-11-2021
32)	MR. R L YADAV	23-11-2021	To	06-01-2022
33)	MS. K YADAV	23-11-2021	To	06-01-2022
34)	MR. A C SARMA	29-11-2021	To	01-12-2021
35)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Friday,26th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./217/2019 WITH LCR 2 FILES	BAPAN DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S. DEY MR P DEKA MR. B BORAH MR. N GOSWAMI	MR. R DEV (R2) PP, ASSAM
2	WITH Crl.Rev.P./218/2019	BAPAN DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S. DEY MR P DEKA MR. B BORAH MR. N GOSWAMI	PP, ASSAM
3	Crl.Rev.P./469/2019	SHAFIKUL ISLAM Versus AKLIMA KHATUN	MR. R ALI MR. H A AHMED MS. M DAS	MR. I H LASKAR MR. P K DEKA MD. S ALOM
4	Crl.Rev.P./11/2020 WITH LCR 3 FILES	PRANJIT BARMAN Versus THE N.F.RAILWAYS AND ANR.	MR. K R PATGIRI MRS. C DAS	SC, NF RLY
5	Crl.Rev.P./94/2020 WITH LCR 3 FILES	NABADIP ROY Versus THE STATE OF ASSAM AND ANR.	MR H DAS	MS. C PATOWARY MS. N MEDHI
6	Crl.Rev.P./129/2020 WITH LCR 3 FILES	NARAYAN BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL MS. M RABHA	MR. S MUNIR (R-2) MR. S MUNIR (R-2) MS N ISLAM (R-2) MS. L ISLAM (R-2) MS. L ISLAM (R-2) PP, ASSAM
7	Crl.Rev.P./138/2020 WITH LCR 2 FILES	REFILLSTAR PAKEYNTEIN Versus JAYA ARORA	MS. P CHAKRABORTY MS. K KHAN MS. A DAS	MS. S PARVEEN MS. S AHMED
8	WITH Crl.Rev.P./4/2012	REFILL STAR PAKYNTEIN Versus SMT. JAYA ARORA	MS.G DEKA MS.P CHAKRABORTY	MS.S AHMED MRS.S P HUSSAIN
	WITH Crl.M.C./61/2012 in Crl.Rev.P./4/2012	REFILL STAR PAKYNTEIN Versus SMT JAYA ARORA	MS.G DEKA MS.P CHAKRABORTY	MRS.S P HUSSAIN

9	MACApp./201/2020	M/S SUPER GAS SERVICES Versus SMTI SABITA BARMAN HANDIQUE AND 3 ORS	MR. R P SARMAH MS S P CHETRY	
10	Crl.Rev.P./124/2021 FIXED	RAHIMUDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD	MR. S CHAMARIA (R-5) MR. M KALITA (R-4) MR. A PHUKAN (R-4) MR. J HATIMURIA (R-4) MR A N SARMAH (R-5) PP, ASSAM
11	MACApp./303/2021	RAMISHA KHATUN AND 5 ORS Versus SRI MANJIT DAS AND 2 ORS	MR. A MANNAF MS J BEGUM	MR. K K BHATTA (R-3) MS R DEVI MR. B KAKATI (R-1,2) MS JONA TALUKDAR (R-3) MR G S BORO (R-1,2)
12	MACApp./305/2021	NEW INDIA ASSURANCE COMPANY LTD Versus SRI RAJIB DAS and 4 ORS	MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. A R AGARWALA (R1) MR. R K BHATRA MS. R DUTTA (R4) MR. A KALITA (R4) MD. K ALI (R1) MS. R LAILA (R1) MR. D BHUYAN (R4) MR. A LAHKAR (R4)
	WITH I.A.(Civil)/1994/2021 in MACApp./305/2021	NEW INDIA ASSURANCE COMPANY LTD Versus SRI RAJIB DAS and 4 ORS	MS. N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. A R AGARWALA (R1) MR. R K BHATRA MS. R DUTTA (R4) MR. A KALITA (R4) MR. A LAHKAR (R4) MR. D BHUYAN (R4) MS. R LAILA (R1) MD. K ALI (R1)
13	MACApp./306/2021	AYNAL HOQUE Versus NATIONAL INSURANCE COMPANY LIMITED AND 3 ORS	MR. DITUL DAS MR. B J TALUKDAR	MS. C MOZUMDAR MR. R RAHMAN MR. S P SHARMA MRS. RITA DAS MOZUMDAR
14	MACApp./307/2021	NATIONAL INSURANCE CO. LTD Versus SRI ROBIN DUTTA AND 3 ORS	MS. C MOZUMDAR MR. S P SHARMA MRS. RITA DAS MOZUMDAR	MR. S K TALUKDAR MR. S K TALUKDAR MR. D BHUYAN (R4) MS N RAJKONWAR
	WITH I.A.(Civil)/1996/2021 in MACApp./307/2021	NATIONAL INSURANCE CO. LTD Versus SRI ROBIN DUTTA AND 3 ORS	MS. C MOZUMDAR MR. S P SHARMA MRS. RITA DAS MOZUMDAR	MR. S K TALUKDAR MR. S K TALUKDAR MR. D BHUYAN (R4) MS N RAJKONWAR
15	MACApp./309/2021 CAVT. 1148/2019	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. LAKHIMI GIRI AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. S ISLAM MR. S ISLAM MR. N HASAN MR. A HAWARI MR. A HASAN FOR CAVEATOR
	WITH I.A.(Civil)/2001/2021 in MACApp./309/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. LAKHIMI GIRI AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. S ISLAM MR. S ISLAM MR. N HASAN MR. A HAWARI MR. A HASAN FOR CAVEATOR
16	MACApp./310/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. RUMI CHANGMAI DUTTA AND 3 ORS.	MR SISHIR DUTTA MR S DUTTA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/2009/2021 in MACApp./310/2021	NEW INDIA ASSURANCE COMPANY LTD Versus SMT. RUMI CHANMAI DUTTA AND 3 ORS.	MR SISHIR DUTTA MR S DUTTA MR. SIDHANT DUTTA	

17	MACApp./314/2021 WITH I.A.(Civil)/2019/2021 in MACApp./314/2021	NATIONAL INSURANCE CO. LTD. Versus SUMI BARUAH @ SAIKIA AND 4 ORS.	MR. R K BHATRA MR D BHUYAN MS R GANGAWAT	
18	MACApp./315/2021 WITH I.A.(Civil)/2023/2021 in MACApp./315/2021	NATIONAL INSURANCE CO. LTD. Versus SUMI BARUAH @ SAIKIA AND 4 ORS.	MR. R K BHATRA MR D BHUYAN MS R GANGAWAT	
18	MACApp./315/2021 WITH I.A.(Civil)/2023/2021 in MACApp./315/2021	ORIENTAL INSURANCE COMPANY LTD. Versus MD. SYED AHMED ALI @ SYED AHAMMAD ALI AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
19	MACApp./317/2021	BABUL HAZARIKA Versus ORIENTAL INSURANCE COM. LTD.	B R DAS	
		ORDERS		
20	CrI.Rev.P./409/2015	MS. MEGHALI BARUA Versus KINJALK SAIKIA and 2 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.K MAHANTA	
21	I.A./750/2016 in MACApp./267412/2015 WITH MACApp./267412/2015 (Filing Number)	MD. ALAM KHAN Versus SMT SHUSHILA DEVI AGARWAL and 2 ORS.	MR.S R GOGOI MR.P BORAH MR.H BARUAH MR.N K DEKA MRSP R MAHANTA	
22	I.A.(Civil)/869/2016 in MACApp./275930/2016 WITH MACApp./275930/2016 (Filing Number)	MD ALAM KHAN Versus SMT SHUSHILA DEVI AGARWAL and 2 ORS		MRT RAJBONSHI(R- 1-4) MR.D K KALITA(R- 1-4) MR.P HAZARIKA(R-5) MR.K K PARASARR- 1-4 MR.C CHAKRAVARTY(R-5) MR.S S SARMA(R-5) MS.S KAKATI(R-5)
22	I.A.(Civil)/869/2016 in MACApp./275930/2016	NEW INDIA ASSURANCE CO. LTD. Versus SMT. NILU DEVI and 5 ORS,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA MS.S THAKURIA	
23	I.A.(Civil)/1836/2016 in MACApp./283793/2016 WITH MACApp./283793/2016 (Filing Number)	NEW INDIA ASSURANCE CO. LTD Versus SMT NILU DEVI and 5 ORS		
23	I.A.(Civil)/1836/2016 in MACApp./283793/2016 WITH MACApp./283793/2016 (Filing Number)	PUNAKAN @ PHUKON BORO Versus AFIYA KHATOON and 2 ORS	MR.S K GOSWAMI MR.N BARMAN MR.B K GOSWAMI MR.R KATHKATIA	MR.A ACHARYA(R-3) MS. M SAIKIA MS. P BORTHAKUR
24	I.A.(Civil)/2982/2017 in MACApp./303054/2017 WITH MACApp./303054/2017 (Filing Number)	SRI PUNAKAN @ PHUKON BORO Versus AFIYA KHATOON and 2 ORS		
24	I.A.(Civil)/2982/2017 in MACApp./303054/2017 WITH MACApp./303054/2017 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus MUSST. JESMIN NEHAR and 3 ORS,	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. M TALUKDAR MR. A SHAKIL (R - 3)
25	I.A.(Civil)/2982/2017 in MACApp./303054/2017 WITH MACApp./303054/2017 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus MUSST JESMIN NEHAR and 4 ORS	MR.D K DAS	
25	MACApp./303053/2017 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus MUSST MAHARJAN BIBI and 6 ORS	MR.S C SARMA MS.L SARMA	

	WITH I.A.(Civil)/2369/2019	UNITED INDIA INSURANCE COMPANY LIMITED Versus MUSST. MAHARJAN BIBI AND 6 ORS.	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR. M TALUKDAR
26	I.A.(Civil)/3056/2018 in MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SOVARANI DEY AND 8 ORS	MR. A AHMED	MR. B K BHATTACHARJEE DR. R SARMAH MS. D SHARMA MR J C BORAH (R4) MS. N BARMAN MS. P SAHA MR. ABU JAHID MR. L GOGOI MR. R BARUAH
	WITH MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SOVARANI DEY AND 8 ORS	MR. K K DEY MR. A AHMED MR V K BAROOAH	MR. K K BHATRA (R8) MR. R K BHATRA (R8) MR J C BORAH (R4) MR. L GOGOI MR. R BARUAH MR. A SAIKIA (R8) MS. S BURAGOHAIN (R8)
	WITH I.A.(Civil)/3058/2018 in MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SOVARANI DEY AND 8 ORS	MR. A AHMED	MR J C BORAH (R4)
27	I.A.(Civil)/318/2019 in MACApp./16745/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SRI BROJEN BARUA AND 5 ORS	MR H BURAGOHAIN MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MD. A AHMED (R3) MS. M CHOUDHURY MR. P HAZARIKA (R1, R2) MR. H S BORAH (R1, R2) MR D SAIKIA (R1, R2) MS C BORAH
	WITH MACApp./16745/2018 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SRI BROJEN BARUA AND 5 ORS		
28	CrI.Rev.P./340/2019	AMIT SARAOGI Versus RAKESH BAJORIA	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	
29	I.A.(Civil)/347/2019 in MACApp./17986/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BHANUMOTI BARMAN AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS J ROY	MR. R ISLAM
	WITH MACApp./17986/2018 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BHANUMOTI BARMAN AND 2 ORS		
30	MACApp./434/2019 WITH LCR	M/S. UNITED INDIA INSURANCE CO. LTD., Versus SMTI. GIRO BALA RAJBONGSHI AND 5 ORS.	MD. A AHMED MR. R C PAUL MS M BHARATI	MR J MOLLAH (R1,R2,R3) MRS. A BHANU (R1,R2,R3) MS. S P DAS (R1,R2,R3)
31	MACApp./517/2019 WITH LCR	MR. RABINDRA HAJONG AND ANR Versus THE ORIENTAL INSURANCE CO. LTD AND ANR	MR. A MANNAF MS J BEGUM	MR. A J SAIKIA MR. A J SAIKIA MR. B KAKATI
32	I.A.(CrI.)/524/2019 in CrI.Rev.P./5388/2019	MD. AINUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR. N BARMAN	PP, ASSAM
	WITH CrI.Rev.P./5388/2019 (Filing Number)	AINUL ALI Versus THE STATE OF ASSAM AND ANR. (C)		
33	CrI.Rev.P./531/2019 WITH LCR 4 FILES	BABURAM SONAR Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MD. S U AHMED	PP, ASSAM

34	MACApp./541/2019 WITH LCR	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus MST. ALKUMA BEGUM AND 7 ORS.	MR. K K DEY MD. A AHMED MR V K BAROOAH	MR. M A SHEIKH K U AHMED MR D MONDAL MS F INTAZ
35	I.A.(Civil)/613/2019 in MACApp./17838/2018 WITH MACApp./17838/2018 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMTI PRAMILA GOGOI AND 2 ORS NATIONAL INSURANCE CO. LTD Versus SMTI PRAMILA GOGOI AND 2 ORS	MR. A J SAIKIA	A G CHOUDHURY MR K K BHATTACHARYYA
36	I.A.(Civil)/645/2019 in MACApp./1690/2019 WITH MACApp./1690/2019 (Filing Number)	SMT BHOIRABI SHARMA AND ANR Versus M/S ORIENTAL INS. CO. LTD AND 2 ORS SMT BHOIRABI SHARMA AND ANR Versus M/S ORIENTAL INS. CO. LTD AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MR. R C PAUL MS L DAS
37	I.A.(Civil)/650/2019 in MACApp./13064/2018 WITH MACApp./13064/2018 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SHRI HITESH DAS AND 2 ORS NATIONAL INSURANCE CO. LTD Versus SHRI HITESH DAS AND 2 ORS	MR. A J SAIKIA MR. U K DUTTA MS B KASSHYAP	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL
38	I.A.(Civil)/737/2019 in MACApp./2304/2019 WITH MACApp./2304/2019 (Filing Number)	TASLIMA KHATUN @ TASIMA KHATUN AND 3 ORS Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS TASLIMA KHATUN @ TASIMA KHATUN AND 3 ORS Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. J KALITA MR. D PEGU	MR. S K GOSWAMI MR. R SHARMA
39	I.A.(Civil)/831/2019 in MACApp./2472/2019 WITH MACApp./2472/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMT PRANITA BORAH AND 4 ORS THE NATIONAL INSURANCE COMPANY LIMITED Versus SMT PRANITA BORAH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	
40	I.A.(Civil)/3892/2019 in MACApp./13035/2019	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. LILAWATI DEORI AND 4 ORS	MR S DUTTA MR S DUTTA MR. S DUTTA	MR. T CHUTIA
41	Crl.Rev.P./37/2020 WITH LCR 1 FILE	RANJIT BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. S N TAMULI	PP, ASSAM
42	Crl.Rev.P./137/2020	SUMAN CHAKRABORTY Versus THE STATE OF ASSAM AND ANR.	MS. P ADHIKARI MR A TEWARI	PP, ASSAM
43	MACApp./46/2021 WITH LCR WITH	KULSUM BEGUM AND 3 ORS. Versus BANTI AGARWALLA AND 2 ORS.	MR. A LAL MR A BRAHMA	
44	MACApp./257/2020	UNITED INDIA INSURANCE COMPANY LIMITED Versus KULSUN BEGEUM AND 5 ORS.	MR. R C PAUL	
45	I.A.(Civil)/858/2021 WITH LCR in MACApp./634/2017	PHULMATI NARZARI Versus M/S NEW INDIA ASSURANCE CO. LTD AND 2 ORS	MR. A LAL	MR. K K BHATTA

	WITH MACApp./634/2017	M/S NEW INDIA ASSURANCE CO. LTD Versus SMTI PHULMATI NARZARY and 2 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR M BEZBARUAH MR.A LAL MR.R D LAL MS.S G MOMIN
46	I.A.(Civil)/1748/2021 FIXED in MACApp./353/2019	SHABANU BIBI @ SAHABANU BIBI AND 4 ORS Versus THE ORIENTAL INSURANCE CO. LTD	MR. U K BARMAN MR H ALI MR. R KONWAR MR. J R GIRI	MR. S K GOSWAMI
	WITH MACApp./353/2019	THE ORIENTAL INSURANCE CO. LTD. Versus SHABANU BIBI and 7 ORS	MR. S K GOSWAMI MR. A ACHARYA MR. B K GOSWAMI	MR. K K DEY MS. P DAS MR. A PAUL (R-2) MR. V K BAROOAH MS. M RABHA (R-2) MS. S KUMARI (R-2) MR. J GIRI (R2-R5) MR. S BAISHYA
47	I.A.(Civil)/2010/2021 in MACApp./9141/2021	SMTI. LABANYA HAZARIKA Versus ORIENTAL INSURANCE COM. LTD.	B R DAS	
	WITH MACApp./9141/2021 (Filing Number)	LABANYA HAZARIKA Versus ORIENTAL INSURANCE COM. LTD. E	B R DAS	
		HEARING		
48	MACApp./171/2020 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD Versus x	MS. R D MOZUMDAR MS. C MOZUMDAR MS P SARMAH	MR. M U MONDAL MS. N NASRIN MR. H A AHMED MD. I H KHAN MR J ISLAM
	WITH I.A.(Civil)/1144/2020 in MACApp./171/2020	ORIENTAL INSURANCE COMPANY LTD. Versus STRUCK OFF	MS R D MAZUMDAR MS. C MOZUMDAR MS P SARMAH	

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LEAVE NOTE OF ADVOCATES FOR 26/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A THAKUR	22-11-2021	To	26-11-2021
3)	MR. L P SHARMA	25-10-2021	To	23-12-2021
4)	MR. R K JAIN	27-10-2021	To	10-12-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR S SANCHETI	11-11-2021	To	26-11-2021
7)	MR. A DAS	13-11-2021	To	30-11-2021
8)	MR. J SARMAH	15-11-2021	To	27-11-2021
9)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
10)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
11)	MR. A SATTAR	24-11-2021	To	30-11-2021
12)	MR B ACHARYYA	16-11-2021	To	10-12-2021
13)	MR S SARMA	15-11-2021	To	03-12-2021
14)	MR A GOENKA	15-11-2021	To	26-11-2021
15)	MR. N DHAR	22-11-2021	To	22-12-2021
16)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
17)	MR R GOENKA	22-11-2021	To	26-11-2021
18)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
19)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
20)	MR A KALITA	22-11-2021	To	05-12-2021
21)	MR. B C DAS	22-11-2021	To	30-11-2021
22)	MR B K SINGH	26-11-2021	To	30-11-2021

23)	MR. S K SINGH	23-11-2021	To	02-12-2021
24)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
25)	MR J CHOPRA	03-12-2021	To	10-12-2021
26)	MR. A M BORA	22-11-2021	To	03-12-2021
27)	MR G DAS	22-11-2021	To	12-12-2021
28)	MR. S KHOUND	23-11-2021	To	26-11-2021
29)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
30)	MR. M ALAM	24-11-2021	To	30-11-2021
31)	MR. S ZAMAN	24-11-2021	To	30-11-2021
32)	MR. R L YADAV	23-11-2021	To	06-01-2022
33)	MS. K YADAV	23-11-2021	To	06-01-2022
34)	MR. A C SARMA	29-11-2021	To	01-12-2021
35)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,26th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/1730/2021 in Cont.Cas(C)/50/2015	JAYANTA DEORI Versus A M SINGH AND ANR	MR. J SARMAH	MR. P N GOSWAMI
	WITH Cont.Cas(C)/50/2015	JAYANTA DEORI Versus V.K. VISHNOI AND ORS.	MR.J SARMA	MR.R K BORAH(R-1) MR. P N GOSWAMI MR.L N DIHINGIA(R-1) MR.S M T CHISTIE(r-2) MR.N CHUTIA(r-2)
ADMISSION				
2	WP(C)/1732/2016 CAVT. NO. 146/2016	M/S GADADHAR MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D K SARMAH MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA MS. A TALUKDAR	MR. D DAS SR. ADV (R7) DR.B AHMED SC, CO-OP. GA, ASSAM MR S KHOUND (R7) MR.U CHOUDHURY FOR CAVEATOR MRM P GOSWAMI
3	WP(C)/1909/2014 CAVT. NO. 524/2014	M/S GADADHAR MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR. D K SARMAH MR.P N GOSWAMI MR. R SARMA MR. K KONWAR MR.N J KHATANIAR MS. A TALUKDAR	MR. D DAS SR. ADV (R9) SC, CO-OP. GA, ASSAM MR.A SARMA MR S KHOUND (R9) MR.T BARUAH MRM P GOSWAMI FOR CAVEATOR MR.B AHMED

	WITH MC/2547/2014 in WP(C)/1909/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus M/S GADADHAR MIN SAMABAI SAMITY LTD.	MR. D DAS SR. ADV MR.P N GOSWAMI MR.N J KHATANIAR MR S KHOUND	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MRM P GOSWAMI MR.B AHMED FOR CAVEATOR
	WITH MC/3054/2014 in WP(C)/1909/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus M/S GADADHAR MEEN SAMABAI SAMITY LTD.	MR. D DAS SR. ADV MR.P N GOSWAMI MR.N J KHATANIAR MR S KHOUND	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MR.B AHMED MRM P GOSWAMI FOR CAVEATOR
4	WITH WP(C)/2821/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MRM P GOSWAMI	DR.B AHMED SC, CO-OP. GA, ASSAM MS.H M PHUKAN MR.P N G OSWAMI
5	WITH WP(C)/6369/2014	M/S SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MR.T BARUA MRM P GOSWAMI	SC, CO-OP. GA, ASSAM MR.P N GOSWAMI MR.I KALITA
6	WITH WP(C)/849/2017	SARESWAR MEEN SAMABAI SAMITY LTD Versus THE STATE OF ASSAM and 6 ORS.	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MR.G BHARADWAJ MR M P GOSWAMI	GA, ASSAM MR.P N GOSWAMI(R-7) MS.M D BORAH(R-7) MR.I KALITA(R-7) MR.R R GOGOIR-7 MR.K P PATHAK(R-7)
7	WITH Cont.Cas(C)/444/2018	SARESWAR MEEN SAMABAY SAMITY LTD. Versus LALIT GOGOI, IAS AND ANR	MR. D DAS SR. ADV MS D MEDHI MR A SARMA MR S KHOUND MS. U CHOUDHURY MR B KOCH	DR. B U AHMED (R1, R2) MR. A K AZAD (R1, R2) MR. A UDDIN (R1, R2)
8	WITH WP(C)/7947/2018	M/S. SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR. A SARMA MR S KHOUND MR. U CHOUDHURY MR B KOCH	DR. B AHMED SC, CO OP MRS. D DAS BARMAN (GA, ASSAM) MS G R MAHILARY MS S HAZARIKA (SC, BTC) MR. S BANIK MR. N BARUAH (R9) MS. P DUTTA (R9) FOR CAVEATOR GA, ASSAM(R 1-3)
9	WP(C)/2305/2016	PARAG BHUYAN Versus THE STATE OF ASSAM AND 2 ORS	MR.D K KOTHARI MR.B DEKA MR.K BHARDWAJ	
10	WP(C)/3000/2017	FAJIRAN BEGUM and 3 ORS. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. and 4 ORS.	MS.D D ROY MS.K BORA MS.P R BORA	MR D BHATTACHARYA, SC, APDCL MR G ALAM (R-5) MR. K D SARMA (SC, APDCL) R-1 TO 4 MS. D D BARMAN, ADDITIONAL SR.GA.
11	WITH WP(C)/3011/2017	REHANA AKHATERA Versus THE ASSAM POWER DISTRIBUTION CO. LTD. and 4 ORS.	MS.D D ROY MS.P R BARUAH	SC, APDCL

12	WP(C)/3007/2017	ABDUL BASAR @ BACHAR Versus THE STATE OF ASSAM and 4 ORS.	MR.P J SAIKIA MR.R S MISHRA	GA, ASSAM MR.P HAZARIKA(R-5) MR A BARMAN(R-5) MR.P K MUNIR R-5
13	WP(C)/3014/2017	DIPTI NARZARY and ANR Versus THE STATE OF ASSAM and 5 ORS	MR.H R AHMED MR.M A MONDAL	GA, ASSAM(R. 1,2,4-6.) SC, FINANCER. 3 SC, REVENUE
14	WP(C)/3152/2017	MANAB JYOTI KALITA Versus THE STATE OF ASSAM and 3 ORS.	MR.B B BORAH MS.J CHETRY MS.M BORA MSL BARUAH MR.PARTHIB KR. GOSWAMI	GA, ASSAM
15	WP(C)/4280/2017	BRAJESH KUMAR SAH Versus THE STATE OF ASSAM and 3 ORS.	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	GA, ASSAM MR.H K SARMA(R-3) MRS. M BARMAN MR. D K SHARMA MS.R DEKA(R-3)
16	WP(C)/6627/2018 FIXED	ASSAM AIR PRODUCTS PVT. LTD. AND ANR Versus OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. R R Gogoi	S N SARMA MR. P N GOSWAMI (R3) MR A SARMA MR. K P PATHAK (R3)
17	WP(C)/3336/2019 B/O	RAMEN CHANGMAI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	GA, ASSAM SC, APDCL MR J PAYENG
18	WP(C)/9221/2019 B/O	ALEYA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM (R-1,5 & 8) MR. D. BHATTACHARYA, SC, APDCL.
19	WP(C)/774/2020 B/O	SARBANANDA OJHA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	SC, PWD SC, FINANCE SC, BTC
20	WP(C)/1294/2020 B/O	FARAD ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MS L RAHMAN	SC, APDCL (R2,3,4,6,7)
21	WP(C)/2781/2020	MANGALDAI SCHEDULED CASTE FISHERMAN CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P BORAH	DR. B AHMED (R-5) GA, ASSAM MR. N HAQUE (R-5) MR. A K AZAD (R-5) MR. B D DEKA (R-4) MR. M DAS (R-4) MR. N CHAUDHURY (R-4)
22	WP(C)/4383/2020 B/O	SUREN BORO Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	SC, BTC SC, FINANCE
23	WP(C)/4960/2020 FIXED	ANGSHUMAN NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM SC, REVENUE
24	WP(C)/5607/2020 FIXED	SALEHA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH MD H R AHMED	GA, ASSAM SC, FINANCE SC, FOREST
25	WP(C)/3411/2021	RAGHUNATH DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K DAS MR. M K BORAH MR H P GUWALA	MR. M KALITA (R-5) MR. A PHUKAN (R-5) MR. J HATIMURIA (R-5) SR. GA, ASSAM SC, K A A C
26	WP(C)/3529/2021	M/S DHARNAD BRAHMAPUTRA FISHERY CO-OP SOCIETY LTD Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	SC, AFDC
27	WP(C)/3537/2021	M/S SHATABDI COMMERCIAL (A CIVIL CONSTRUCTION FIRM) AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. N K KALITA MR D DEKA	SC, WATER RESOURCE

28	WITH WP(C)/3532/2021	GANESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC. WATER RESOURCE DEPTT.
29	WP(C)/5567/2021 FIXED	HARI SHANKAR BISWAS AND ANR Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MS D DEVI	SC, APDCL MR. R K TALUKDAR (R-4) MR. D BORAH (R-4)
<u>BAIL HEARING (BA)</u>				
30	Bail Appln./3301/2021 FIXED	MOJIBUR ROHMAN AND ANR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED	PP, ASSAM
<u>ORDERS</u>				
31	WP(C)/4592/2018 B/O	AMJAD HUSSAIN Versus DHUBRI MUNICIPAL BOARD AND 4 ORS.	MR K P PATHAK MR. U K GOSWAMI MR. P N GOSWAMI MS. A TALUKDAR MR. R R Gogoi	MS N NAZNEEN (R4) MR. M U MONDAL (R4) MR. P S BHATTACHARYYA (R1 & R2) MD. I H KHAN (R4)
32	Review.Pet./181/2019 WP(C) 4635/2017, WP(C) 6041/2017(BOTH D/O)	SRI AUROBINDO VIDYAMANDIR (PROVINCIALISED) HIGH SCHOOL Versus THE STATE OF ASSAM AND 8 ORS	MR. S SARMA MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	MR M H AHMED GA, ASSAM MD. A. HUSSAIN SC, GMC SC, REVENUE SC, EDU
33	WP(C)/269/2020	AJIT KUMAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	GA, ASSAM SC, REVENUE
34	WP(C)/646/2020	DIPAK CHANDRA SHIL Versus THE STATE OF ASSAM AND 4 ORS.	MR. H DAS	GA, ASSAM MS. D D BARMAN, STATE RESPONDENTS
35	I.A.(Civil)/889/2020 in WP(C)/346/2020	M/S. MONI ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MS. N S THAKURIA MR. T N DAS	SC, I O C
	WITH WP(C)/346/2020	M/S. MONI ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MS. N S THAKURIA MR. T N DAS	MR S N SARMA SENIOR ADVOCATE (R1-R5) MR. M HUSSAIN (R1-R5) MR. K KALITA (R1-R5) MS. S GHOSH (R1-R5) SC, I O C
36	WP(C)/1001/2020 WITH LCR	APSARA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MD H ALI MR. U K BARMAN MR. P MAHANTA MR. M MALAKAR MR D PEGU MR. R B GOHAIN MR. R KONWAR MS A RONGHANGPI	SC, PNRD GA, ASSAM MR. R J BORDOLOI MR. R ALI SC, ASEC
37	WP(C)/1222/2020	GAHIN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A PAUL	GA, ASSAM
38	WP(C)/1384/2020 FIXED	CENTRAL ADMINISTRATIVE TRIBUNAL Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DHAR	GA, ASSAM MR. A K DAS MR. M J GOGOI SC, REVENUE
39	WP(C)/1412/2020	IRABOTI GOYARY Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, REVENUE SC, BTC SC, PWD
40	WITH WP(C)/794/2020	KRIPA KANTA BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. F HAQUE	GA, ASSAM SC, EDU SC, K A A C
41	WP(C)/2118/2020	KUNAL DUTTA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K KALITA MR B ISLAM	SC, NORTH LAKHIMPUR MUNICIPAL BOARD GA, ASSAM

42	WP(C)/3432/2020	JUGAL KISHORE MEDHI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR P KOULI MR DEBA SARMAH	MR H K DAS (R-6) MR. R. BORPUJARI, SC, REVENUE DEPTT. MR. S S ROY, GA, ASSAM
43	WP(C)/4976/2020	RUKIA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. J ISLAM	SC, HEALTH
44	Cont.Cas(C)/276/2021	ATAUR RAHMAN Versus DIBYOJYOTI BARUAH	DR. B AHMED MR. R A CHOUDHURY	MR. N J GOGOI MR K BROOK
45	Cont.Cas(C)/333/2021	UGRA SEN BORA Versus SAYEDIN ABBASI AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	
46	I.A.(CrI.)/482/2021 AB 1939/2021(D/O), FIXED in AB/1939/2021	SMTI. PARBATI DUPIT @ ANYA DUPIT MARA Versus THE STATE OF ASSAM	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
47	WP(C)/1174/2021	JOYDEB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. T K BHUYAN MS. M KHATUN	GA, ASSAM
48	I.A.(Civil)/1394/2021 in Review.Pet./7054/2021	BIDUR CHANDRA RAY Versus JITESH CHANDRA BHAKAT AND 4 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, TRANSPORT SC, IWT
	WITH Review.Pet./7054/2021 (Filing Number)	BIDUR CHANDRA RAY Versus JITESH CHANDRA BHAKAT AND 4 ORS. B	MS. P SAHARIA	
49	I.A.(Civil)/1940/2021 in WP(C)/1904/2021	SADDAM HUSSAIN Versus HAFIZ ANSARI AND ANR.	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM
	WITH WP(C)/1904/2021	ALEMAN NESSA AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI	GA, ASSAM
50	WP(C)/5556/2021 FIXED	THUNGCHIBEMO NGULLIE AND 2 ORS Versus JOINT SECRETARY DEPTT OF REVENUE KAAC AND 3 ORS	MR A DASGUPTA MS B DAS MR. B DAS	GA, ASSAM SC, K A A C
<u>STAY MATTERS</u>				
51	WP(C)/7705/2019 CAVT. NO.1098/2019 WP(C)7503/2013(D/O)	MOTIUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. P N GOSWAMI MR H I CHOUDHURY MR. N J KHATANIAR MR. A K AZAD MR. A S TAPADER	MR. K N CHOUDHURY SC, PNRD GA, ASSAM MR H R CHOUDHURY MR H R CHOUDHURY MR. D J DAS MR. N N DUTTA (AMICUS CURIE) FOR CAVEATOR
	WITH I.A.(Civil)/1936/2020 in WP(C)/7705/2019	MUHIBUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY	SC, PNRD GA, ASSAM MR. P N GOSWAMI
	WITH			
52	WP(C)/7729/2018	BAHAR UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D K BAGCHI	GA, ASSAM
	WITH			
53	WP(C)/7789/2018	JAHANARA BEGOM Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A K TALUKDAR MR. S ISLAM MR. A B T HAQUE	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R-1) MR R DHAR (GA, ASSAM, R-3) MR. N BORAH (SC, ASSAM STATE ELECTION COMMISSION, R-2)

54	WITH Cont.Cas(C)/639/2019	MOTIUR RAHMAN Versus ANBHAMATUN M.P.	MR. P N GOSWAMI MR H I CHOUDHURY MR. N J KHATANIAR	MRS. D DAS BARMAN MS. P CHUTIA
55	WITH WP(C)/7503/2019	MOTIUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR H I CHOUDHURY MR. P N GOSWAMI MR. N J KHATANIAR MR. A S TAPADER	SC, PNRD GA, ASSAM MR H R CHOUDHURY MR. N DUTTA (AMICUS CURIE)
56	WITH WP(C)/26/2020	NARGIS JAHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MR H I CHOUDHURY MR. I KALITA MR. K P PATHAK MR. R R Gogoi MR. A S TAPADER	SC, PNRD GA, ASSAM MR. A M S MAZUMDER MR. A M S MAZUMDER
	WITH I.A.(Civil)/135/2020 in WP(C)/26/2020	ISMATARA BEGUM LASKAR Versus NARGIS JAHAN AND 5 ORS	MR. A R TALUKDAR MR A T M HUSSAIN	GA, ASSAM MR. P N GOSWAMI
57	WITH WP(C)/1147/2020	MINUWARA KHATUN Versus THE STATE OF ASSAM AND 9 ORS	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	SC, PNRD GA, ASSAM
58	WITH WP(C)/2297/2020	JOYNAL ABEDIN Versus THE STATE OF ASSAM AND 7 ORS.	MR D C NATH MS. P BORAH MR. S BARTHAKUR	SC, PNRD GA, ASSAM MR. H ALI (R-7 & 8)
59	WITH WP(C)/2687/2020	RABIA NURJAHAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR K P PATHAK MR H I CHOUDHURY	SC, PNRD
60	WITH WP(C)/2691/2020	SARASWATI RABIDAS Versus THE STATE OF ASSAM AND 5 ORS.	MR H I CHOUDHURY MR. K P PATHAK	MR H R A CHOUDHURY SC, PNRD GA, ASSAM MR F U BARBHUIYA MS S DAS

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LEAVE NOTE OF ADVOCATES FOR 26/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A THAKUR	22-11-2021	To	26-11-2021
3)	MR. L P SHARMA	25-10-2021	To	23-12-2021
4)	MR. R K JAIN	27-10-2021	To	10-12-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR S SANCHETI	11-11-2021	To	26-11-2021
7)	MR. A DAS	13-11-2021	To	30-11-2021
8)	MR. J SARMAH	15-11-2021	To	27-11-2021
9)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
10)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
11)	MR. A SATTAR	24-11-2021	To	30-11-2021
12)	MR B ACHARYYA	16-11-2021	To	10-12-2021
13)	MR S SARMA	15-11-2021	To	03-12-2021
14)	MR A GOENKA	15-11-2021	To	26-11-2021
15)	MR. N DHAR	22-11-2021	To	22-12-2021
16)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
17)	MR R GOENKA	22-11-2021	To	26-11-2021
18)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
19)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021

20)	MR A KALITA	22-11-2021	To	05-12-2021
21)	MR. B C DAS	22-11-2021	To	30-11-2021
22)	MR B K SINGH	26-11-2021	To	30-11-2021
23)	MR. S K SINGH	23-11-2021	To	02-12-2021
24)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
25)	MR J CHOPRA	03-12-2021	To	10-12-2021
26)	MR. A M BORA	22-11-2021	To	03-12-2021
27)	MR G DAS	22-11-2021	To	12-12-2021
28)	MR. S KHOUND	23-11-2021	To	26-11-2021
29)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
30)	MR. M ALAM	24-11-2021	To	30-11-2021
31)	MR. S ZAMAN	24-11-2021	To	30-11-2021
32)	MR. R L YADAV	23-11-2021	To	06-01-2022
33)	MS. K YADAV	23-11-2021	To	06-01-2022
34)	MR. A C SARMA	29-11-2021	To	01-12-2021
35)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,26th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 16

[CIVIL BENCH-IV

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/3780/2014	ANYNAL HOQUE @ AYNAL HOQUE CHOUDHURY and 37 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.A R SIKDAR MS.T NESSA MR.M H TALUKDAR MS.M DEKA MR. S ALAM	GA, ASSAM
ADMISSION				
2	WP(C)/5206/2014	PRADEEP KUMAR BHUYAN Versus STATE OF ASSAM and ORS.	MR.B D KONWAR MR.R SALOI MRS.J M KONWAR MR.S BARUA	SC, PWD
3	WP(C)/2059/2015 CAVT. NO. 167/15	SAMRAT DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR.G C PHUKAN MR. P HAZARIKA MR.S M SARMA MR.K GOGOI MR. P K MUNIR MR D SAIKIA	GA, ASSAM MR.M CHETIAR-5 MR.U K DEKA MR. B DEORI FOR CAVEATOR MR.U S BORA
4	WITH WP(C)/749/2015	KALYAN KONCH Versus THE STATE OF ASSAM AND 7 ORS	MR.U K DEKA MR.S BORTHAKUR	GA, ASSAM (R1-R7) MR.G C PHUKAN (R-8) MR. P HAZARIKA (R8) MR.M CHETIA(R- 5) MR.S M SARMA(R-8) MR.K GOGOI(R-8) MR. P K MUNIR (R8) MR. B DEORI MR D SAIKIA (R8)
5	WP(C)/3493/2016	KALIPAD GHOSH Versus THE STATE OF ASSAM AND 5 ORS	MR.Y S MANNAN MR.S D SARMA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MS.S SARMAH	GA, ASSAM MR.D K SARMAH(R-6) MR.P S LAHKAR(R-6) MS.A TALUKDAR(R-6)
6	WP(C)/5146/2016	M/S RAJESH FABRICATORS Versus THE STATE OF ASSAM AND 5 ORS	MR.R K DUTTA MR.U J SAIKIA	DR.B AHMED GA, ASSAM MS.A DEVI(R- 2&4) SC, INDUSTRIES & COMMERCE

7	WP(C)/5822/2016	THE NATIONAL EDUCATIONAL SOCIETY Versus THE EMPLOYEES' STATE INSURANCE CORPORATION and 2 ORS.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MR. K K NANDI
8	WP(C)/2204/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR. B P TODI MR. J U AHMED MR. A NATH MR. N J MEDHI MR. ANKIT TODI	GA, ASSAM MR. P DAS(R-5) MR. G DAS(R-5) SC, INDUSTRIES & COMMERCE SC, NEDFI ASSTT.S.G.I.
	WITH			
9	WP(C)/2225/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MD.J U AHMED MR.N J MEDHI	GA, ASSAM MR.P DAS(R-5) MR.G DAS(R-5) SC, INDUSTRIES & COMMERCE SC, NEDFI ASSTT.S.G.I.
	WITH			
10	WP(C)/2299/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	GA, ASSAM MR.P DAS(R-5) MR.G DAS(R-5) SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, NEDFI
	WITH			
11	WP(C)/2319/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.N J MEDHI MR.ANKIT TODI	GA, ASSAM MR.P DASR-5 MR.G DAS(R-5) SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, NEDFI
12	WP(C)/2235/2017	ANJALI DUTTA and ANR. Versus THE STATE OF ASSAM and 8 ORS.	MR.K K PARASAR MR.B CHETRI MS.N UPADHYAY	MR.B K MAHAJAN(R-8) MR. T J MAHANTA MR.N HOQUE(R-8) GA, ASSAM MR. P P DUTTA MR.M HUSSAIN(R-8) MR.N MAHAJANR-8 MR.R ALI(R-8) MR. A BORUA
13	WP(C)/5635/2017	JABUL AHMED Versus ASSAM POWER DISTRIBUTION CO. LTDAPDCL and 6 ORS.	MR.S DAS MR.M DUTTA MR.P HAZARIKA	MR.N J DUTTA SC, APDCL
14	WP(C)/5693/2017	KANNAKI BRAHMA BASUMATARY Versus INDIAN OIL CORPORATION LTD. and 4 ORS.	MR M BEZBARUAH MR. H K DAS MR. P K GARODIA MS. S G MOMIN MR. M PANDIT MR. A LAL	MR. S N SARMA SC, IOC MR. A JAHID(R- 1-5)
	WITH			
	I.A.(Civil)/435/2020 in WP(C)/5693/2017	INDIAN OIL CORPORATION LTD. and 4 ORS. Versus KANNAKI BRAHMA BASUMATARY	MR. ABU JAHID	MR. A LAL
15	WP(C)/3064/2018	UTTAM KUMAR SAHA (PROPRIETOR) Versus THE STATE OF ASSAM AND 4 ORS.	MR. B RAHMAN MR. S CHOWDHURY	GA, ASSAM SC, REVENUE

16	WP(C)/7322/2018	BODOLAND TRIBAL PLANTATION RUBBER GROWERS ASSOCIATION Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MD. J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	MR B D DAS (R4, R5) DR. B AHMED MR. B D KONWAR SR. ADV. GA, ASSAM MRS J M KONWAR MR. R KALITA MR. D NATH (R4, R5) MR. R SALOI MR. D THAOSEN (R4, R5) MR H AGARWAL MS. J RONGPIPI (R4, R5) MS. S NEWAR MS. M K BROWN ASSTT.S.G.I. SC, INDUSTRIES
17	WP(C)/7631/2018	RAKESH KUMAR SURANA Versus THE STATE OF ASSAM AND 3 ORS.	MR R CHAKRAVORTY MR. N DAS MR. M CHALIHA	GA, ASSAM SC, REVENUE
18	WP(C)/6068/2019	HANIFUDDIN SHEIKH AND 21 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. D P BORAH MR B PAUL MR. B K GOSWAMI MR. R SHARMA	SC, CO OP MR. DITUL DAS (R-7) MR. R RAHMAN (R-7) MR. B J TALUKDAR (R-7) SC, AFDC
19	WP(C)/6442/2019 FIXED	AKHTAR UDDIN CHAUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY	GA, ASSAM (R-3) MR. Y DOLOI (R-1,2,4) MS. M D BORAH SC. A.T.D.C. SC, TRANSPORT
20	WP(C)/308/2020	BHASKAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, FINANCE SC, WATER RESOURCE
21	WP(C)/359/2020	SMTI MEENAKSHI GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	MS B M BHUYAN GA, ASSAM MR. I CHOUDHURY
22	WP(C)/496/2020	M/S. P.D.ENTERPRISE Versus THE UNION OF INDIA AND 4 ORS.	MR. P BORA MR. A CHETIA MS A P KAKOTY MR. R HAQUE	MR. B K DAS SC, RAILWAY
23	WP(C)/635/2020	UTTARAN GRAM UNNAYAN SANGHA Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	SC, APDCL
24	WITH WP(C)/651/2020	PRAGATISIL SANGTHA Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	SC, APDCL
25	WP(C)/902/2020	NUR MAHAMMAD RAJA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM SC, REVENUE
26	WP(C)/1064/2020	PRANAB JYOTI PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR H BARUAH MR P P PHUKAN	MR. K N CHOUDHURY GA, ASSAM MR. S K DAS (R-2,3,4) MR. R DUBEY (R5) MR. J PATOWARY MS. A B KAYASTHA (R5) MR. A N I HUSSAIN (R5) MR R KARIM(R-2,3,4) MR D BARMAN (R-2,3,4) MR. S BARUAH, SC, PCBA
27	WP(C)/1257/2020	FAZAR ALI AND 5 ORS. Versus THE NAGAON MUNICIPAL BOARD AND 3 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA	MR A. R. BHUYAN (RESP. Nos. 5 to 10) MR. M A I HUSSAIN (RESP. Nos. 5 to 10) GA, ASSAM MR. R BARUAH MR. N M DUTTA MS. K JAIN (RESP. Nos. 5 to 10) MR. S C KHOUND

	WITH I.A.(Civil)/2073/2020 in WP(C)/1257/2020	FAZAR ALI AND 5 ORS. Versus THE NAGAON MUNICIPAL BOARD AND 9 ORS.	MR. Y S MANNAN	GA, ASSAM
28	WP(C)/1779/2020	ABUL KALAM AZAD Versus THE STATE HIGHWAY AUTHORITY AND 6 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS. R AHMED	GA, ASSAM MR. A MANNAF MD A S ALI SC, PWD MR. A HOQUE
29	WP(C)/2310/2020	OM PRAKASH GORA Versus THE UNION OF INDIA AND 8 ORS.	MR. S C BISWAS MS A DAS MS A BORAH MS P DAS	GA, AP ASSTT.S.G.I.
30	WP(C)/3459/2020	NARAYAN DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. S K SINGH MR. V K CHOPRA MS. R BARMAN	SC, PWD SC, BTC
31	WP(C)/4134/2020 CAVT. NO.0419/2020	JUBARAJ DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPN. LTD. AND 4 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	MR. K N CHOUDHURY, SR. ADV. (PRIVATE RESP.) MS. K CHOUDHURY SC, AFDC FOR CAVEATOR
	WITH I.A.(Civil)/1482/2021 in WP(C)/4134/2020	BALAH CHAMPARA FISHERY CO OPERATIVE SOCIETY LIMITED Versus SRI JUBARAJ DAS AND 3 ORS.	MR. K N CHOUDHURY	MR D DAS
32	WP(C)/3169/2020 CAVT. NO. 0419/2020	JUBRAJ DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR D J MEDHI MR. D DAS SR. ADV DR. B AHMED MR. N HAQUE MR S KHOUND MR. A K AZAD	MR. K N CHOUDHURY, SR. ADV (PRIVATE RESP.) SC, AFDC FOR CAVEATOR MS. K. CHOUDHURY
33	WP(C)/4945/2021	JUBARAJ DAS Versus THE ASSAM FISHERIES DEV. CORPN. LTD. AND 5 ORS.	MR. D DAS SR. ADV MR S KHOUND MR D J MEDHI	SC, AFDC
34	WP(C)/4340/2020	NIRU MORAL AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION (GMC) AND 5 ORS	MR. B SARMAH MR B HAZARIKA MR I UDDIN MR. G PATHAK	GA, ASSAM MS. M BHATTACHARJEE, SC, GMDA MR B GOSWAMI, ADDL. ADVOCATE GENERAL SC, GMC
35	WP(C)/3493/2021	M/S KHADARIA TEA COMPANY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHATANIAR MS. S D SAIKIA	GA, ASSAM SC, REVENUE
ORDERS				
36	WP(C)/233/2015	DIGAMBAR BARMAN Versus THE STATE BANK OF INDIA and 4 ORS	MS.M BORAH MR.B B BORAH MS.A GOGOI	GA, ASSAM MR.K K DEYR-1TO3 MRV K BAROOAH(R-1TO3)
37	WP(C)/4969/2015 CAVT. NO. 931/15 CAVT 931/2015	MUSSTT SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM and ANR Versus THE ADDL. DY. COMMISSIONER and 3ORS	MR. S DEKA MR.S SHARMA MR.D CHOUDHURY MR. P DUTTA	GA, ASSAM MS.S G BARUAH FOR CAVEATOR
38	WP(C)/6811/2015	PRAVIR KUMAR ROY Versus THE STATE OF ASSAM AND 8 ORS	MR.P K TIWARI MR.B DAS MR B KAUSHIK MR. S HAZARIKA MR. S HAZARIKA	GA, ASSAM
	WITH I.A.(Civil)/961/2016 in WP(C)/6811/2015	PRAVIR KUMAR ROY Versus THE STATE OF ASSAM AND 8 ORS	MR.P K TIWARI MR.B DAS	GA, ASSAM

39	WP(C)/6494/2016	SMTI. SAMITI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	GA, ASSAM SC, M A C
40	WP(C)/8524/2019	DEBABRATA BASUROY AND 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARJEE MR. D J KAPIL	MR. N ZAMAN MR. P C DEY MR. A GANGULY MR T CHHETRI SC, G M D A SC, GDD SC, GMC
41	WP(C)/2831/2020	MANJUSHREE HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR P S DEKA MR. M P SARMA	GA, ASSAM SC, REVENUE
42	WP(C)/3750/2020	BRAHMAPUTRA TUBULARS PVT. LTD. Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND 2 ORS	MR. S K KEJRIWAL MS. S KEJRIWAL	MR G CHOUDHURY (R 1 AND 2) SC, APDCL MR. P N GOSWAMI (r-3) MS. S KAUSHIK(R 1 AND 2)
43	WP(C)/4723/2020 CAVT. NO.06122/020, WITH CAVT 612/2020	SUJIT SAHA Versus THE STATE OF ASSAM AND 15 ORS.	MR. T J MAHANTA MR. P P DUTTA MR B S DEKA	MR K P PATHAK SC, PNRD FOR CAVEATOR SR. GA, ASSAM
44	I.A.(Civil)/353/2021 IN WP(C)1810/2014(D/O) MC 2391/2010(D/O) MC 112/2010(D/O) MC 1088/2013(D/O) in WP(C)/5897/2009 WITH WP(C)/5897/2009	DHANI RAM BARUAH AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR P BHARDWAJ	GA, ASSAM
		DR. DHANI RAM BARUAH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.T C CHUTIA MR.N BARUA MRP BHARDWAJ MS.B DEKA MR.M K CHOUDHURY	MR.B N SARMA GA, ASSAM (MS. M. BHATTACHARJEE) SR GA,ASSAM
45	WP(C)/4255/2021	ISMAIL HOQUE Versus THE STATE PUBLIC INFORMATION OFFICER AND 3 ORS		GA, ASSAM MR P DEKA (R-4) MR N J KUMAR (R-4) SC, INFORMATION COMMISSION
46	WP(C)/5616/2021	NUMALIGARH REFINERY LTD. Versus M/S. AMKAP MARKETING PVT. LTD.	MS M HAZARIKA MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	

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LEAVE NOTE OF ADVOCATES FOR 26/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A THAKUR	22-11-2021	To	26-11-2021
3)	MR. L P SHARMA	25-10-2021	To	23-12-2021
4)	MR. R K JAIN	27-10-2021	To	10-12-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR S SANCHETI	11-11-2021	To	26-11-2021
7)	MR. A DAS	13-11-2021	To	30-11-2021
8)	MR. J SARMAH	15-11-2021	To	27-11-2021
9)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
10)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
11)	MR. A SATTAR	24-11-2021	To	30-11-2021
12)	MR B ACHARYYA	16-11-2021	To	10-12-2021
13)	MR S SARMA	15-11-2021	To	03-12-2021

14)	MR A GOENKA	15-11-2021	To	26-11-2021
15)	MR. N DHAR	22-11-2021	To	22-12-2021
16)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
17)	MR R GOENKA	22-11-2021	To	26-11-2021
18)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
19)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
20)	MR A KALITA	22-11-2021	To	05-12-2021
21)	MR. B C DAS	22-11-2021	To	30-11-2021
22)	MR B K SINGH	26-11-2021	To	30-11-2021
23)	MR. S K SINGH	23-11-2021	To	02-12-2021
24)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
25)	MR J CHOPRA	03-12-2021	To	10-12-2021
26)	MR. A M BORA	22-11-2021	To	03-12-2021
27)	MR G DAS	22-11-2021	To	12-12-2021
28)	MR. S KHOUND	23-11-2021	To	26-11-2021
29)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
30)	MR. M ALAM	24-11-2021	To	30-11-2021
31)	MR. S ZAMAN	24-11-2021	To	30-11-2021
32)	MR. R L YADAV	23-11-2021	To	06-01-2022
33)	MS. K YADAV	23-11-2021	To	06-01-2022
34)	MR. A C SARMA	29-11-2021	To	01-12-2021
35)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,26th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH(MAC.APP. AND MFA MATTERS))
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)./64/2021 B/O	SMT. JURI SARMAH PHUKAN Versus GAUTAM PHUKAN	MR. B SAIKIA MR S MUKTAR A R AHMED	
2	AB/3208/2021	AKBAR BANJARA @ MD. AKBAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR P K DAS MR. M BARUAH	PP, ASSAM
3	AB/3209/2021	SALMAN BANJARA @ SALMAN Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA MR. N MAHAJAN MR P K DAS MR P K DAS MR. M BARUAH	PP, ASSAM
ADMISSION				
4	CRP(IO)/258/2018	COSMOS BUSINESS PVT. LTD. Versus BURAGOHAIN TEA COMPANY LTD. AND 4 ORS	MR. T J MAHANTA MR. A BARUAH MR. B BORA	MR G CHOUDHURY (R2) MR. A K SAHEWALLA (R3, R5) MR. A K SAHEWALLA (R3, R5) MR. W SHARMA MS A REHMAN (R2) MS. S KAUSHIK (R2) MR P GOGOI
5	CRP(IO)/68/2019 CAVT. NO.0099/2019	NARENDRA KANTA DAS Versus SAHABUL ISLAM CHOUDHURY AND 6 ORS	MR. A K PURKAYASTHA MR. M K MAJUMDAR MR. S K DAS	MR. B BANERJEE (R1-R5) MR. K N CHOUDHURY MR. A MOBARAQUE (R1- R5) MR H R CHOUDHURY (R1- R5) MR H R CHOUDHURY (R1- R5) FOR CAVEATOR

	WITH I.A.(Civil)/1474/2020 in CRP(IO)/68/2019	NARENDRA KANTA DAS Versus SAHABUL ISLAM CHOUDHURY AND 7 ORS	MR. M K MAJUMDAR	MR H R CHOUDHURY
6	CRP/122/2019	M/S. SHASWAT DEVELOPERS PVT. LTD. Versus M/S. TANTIA CONSTRUCTIONS LTD. AND ANR.	MR. S C KEYAL MS. P BARUAH MS G SARMAH	MR. D BARUAH MS. N UPADHYAY MR. A I Ali
7	MFA/181/2021	VINAY KUMAR PATHAK Versus THE GENERAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD AND 4 ORS	MS. S B CHOUDHURY MR. K K BHATTACHARYYA	MR. A R AGARWALA MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA MR A AGARWALA (R-2,3,4,5) MD. K ALI (R- 2,3,4,5) MS. R LAILA (R- 2,3,4,5)
8	Cont.Cas(C)/265/2021	AFROZA RAHMAN AND ANR Versus DR. NILUFAR RAHMAN AND ANR	MR. A BARUAH MR. A K SHRIVASTAVA	MR. S CHAMARIA (R-1, 2) MR. M ALI (R-1, 2) MR A N SARMAH (R-1, 2)
9	MACApp./284/2021	SABINA BEGUM @ KHATUN AND 2 ORS. Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A R AGARWALA	MRS. S ROY MS A DAS (R-1) MS P SHILL (R-1)
10	MACApp./294/2021	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI PRAMOD CH. KALITA @ PRAMOD KALITA AND 2 ORS (B)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. J KALITA (R-1) MR. S DAS MR. N BORUAH MR. M RAHMAN
	WITH I.A.(Civil)/1951/2021 in MACApp./294/2021	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI PRAMOD CH. KALITA @ PRAMOD KALITA AND 2 ORS (B)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. J KALITA (R-1) MR. S DAS MR. N BORUAH MR. M RAHMAN
11	MACApp./301/2021	SMTI PURNIMA DAS AND 3 ORS Versus THE NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MR. S K SINGHA MR. B KUMAR	MR S MUKTAR
12	MACApp./302/2021	MEHEN NAGAR AND ANR Versus THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD AND 4 ORS	MR. A RAHMAN	MS. N MODI (R2) MR SISHIR DUTTA MR. A R AGARWALA (R4) MR. K K BHATTA (R1) MR J JOHN (R1) MR. C SHARMA (R2) MR. S DUTTA (R2) MS JONA TALUKDAR (R2)
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./2660/2021 WITH SCANNED COPY OF CASE RECORD	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
<u>BAIL HEARING</u>				
14	AB/747/2021	MOON AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. K DEVI	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
15	RSA/219/2019	SRI AMRIT KALITA Versus SRI RAJANI KANTA KALITA AND 6 ORS	MR. D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA MR R BARUAH MR. T CHAKRABORTY MR. G MISHRA	MD S ALI MR A IKBAL MR. T CHAKRABORTY MS. M NATH

	WITH I.A.(Civil)/3306/2019 in RSA/219/2019	SRI AMRIT KALITA Versus SRI RAJANI KANTA KALITA AND 6 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR R BARUAH MR. T CHAKRABORTY MR. G MISHRA	
16	RSA/123/2021	HUSSAIN AHMED LASKAR Versus NURUL HOQUE BARBHUIYA AND 6 ORS.	MR. U N CHATTRY MR. O LASKAR	
17	RSA/124/2021	ANOWARUDDIN WAKF ESTATE Versus MD. AZHARUDDIN AHMED @ MISTRY AND 9 ORS.	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	
18	RSA/125/2021	ON THE DEATH OF KANU DEB HIS LEGAL HEIRS AND ORS Versus ON THE DEATH OF SUKUMAR CHANDRA PAUL	MR. D MOZUMDER MR. S BISWAS MS D DEVI	
	WITH I.A.(Civil)/2028/2021 in RSA/125/2021	ON THE DEATH OF KANU DEB HIS LEGAL HEIRS AND ORS Versus ON THE DEATH OF SUKUMAR CHANDRA PAUL	MR. D MOZUMDER MR. S BISWAS MS D DEVI	
19	RSA/126/2021	MD EKLAS UDDIN BARBHUIYA AND ANR. Versus MD ABDUL REKIB AND 66 ORS.	MR. S BANIK	
20	RSA/127/2021	MD ABDUL MUNIM Versus MD AFTAB UDDIN AND 3 ORS	MR. T U LASKAR MR. N DHAR MS. S D GUPTA	
ORDERS				
21	MACApp./72/2014 WITH LCR	GULZAR HUSSAIN Versus ORIENTAL INSURANCE CO. LTD. and ANR.	MR.A GANGULY MR.S KHAN	MR.R C PAULR-1
22	MACApp./108/2014 WITH LCR	M/S. NEW INDIA ASSURANCE CO. LTD. Versus TILOTTAMA AHMED and 3 ORS.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HAJURI MS.S DAS	MR. S C BISWAS MD.A HUSSAINR-1and2 MR.D DAS(R-1&2) MR.K SARMA(R-1&2) MR.M BERIA(R-1&2) MR.K CHOUDHURY(R-1&2) MS.K M SARMA(R-1&2)
23	I.A.(Civil)/331/2017 in RSA/287972/2016	ON THE DEATH OF ABDUL SAMAD MULLAH HIS LEGAL HEIRS MD. ABDUL KHALEQUE MULLAH Versus MD. ABDUL GANI and 4 ORS,	MR.J AHMED MR.G BHARADWAJ MS.M AHMED MR.A HOQUE	MR.B ULLAHR- 1and2 MR. R K BHUYAN(R-5) MRA ZAMAN(R-5) MR. K SAIKIA(R-5)
	WITH RSA/287972/2016 (Filing Number)	ON THE DEATH OF ABDUL SAMAD MULLAH HIS LEGAL REPRESENTATIVE MD ABDUL KHALEQUE MULLAH Versus MD ABDUL GANI and 4 ORS	MR.J AHMED MR.A HOQUE	
24	Review.Pet./76/2018 in MACApp./90/2009 (D/O)	SMTI. SWAPNA JYOTI GOHAIN and 2 ORS Versus ORIENTAL INSURANCE CO. LTD. and ANR	MR G N SAHEWALLA MS. B SARMA MR. P DEKA MRS. S S BAWARI MD. ASLAM	MS. N MODI (R1) MS. P DEBNATH (R2) MR. R C PAUL (R2) MR. S DUTTA (R1) MR. C SHARMA MR. SIDHANT DUTTA (R1)
25	MACApp./201/2018 WITH LCR	THE RELIANCE GENERAL INSURANCE CO Versus SMTI CHANDRAPRABHA KALITA and 2 ORS	MR R BARUAH MR A J SAIKIA MR N N BHUYAN MR U K DUTTA MR B KALITA	

26	I.A.(Civil)/359/2018 in RSA/87/2017	KAMESWAR DEKA Versus PREMADA DEKA	MRS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI	MR. P CHOUDHURY (R1B & 1C & 1D & 6) MR. M DAS MR. B D DEKA (R1B & 1C & 1D & 6) MR. M DAS (R1B & 1C & 1D AND 6)
	WITH RSA/87/2017	SRI KAMESWAR DEKA Versus SRI SURENDRA DEKA and 9 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI	MR. P CHOUDHURY(R-3&4) MR.M DAS(R- 3&4) MR.B D DEKA(R- 3&4)
	WITH I.A.(Civil)/364/2018 in RSA/87/2017	KAMESWAR DEKA Versus PREMADA DEKA	MRS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI	MR. M DAS
	WITH I.A.(Civil)/365/2018 in RSA/87/2017	KAMESWAR DEKA Versus PREMADA DEKA	MRS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI	MR. M DAS
27	MACApp./493/2018 WITH LCR, B/O	UNITED INDIA INSURANCE CO. LTD Versus LALBHANU NESSA AND 8 ORS	MR S DUTTA MS. N MODI MR. C SHARMA	MR. S C BISWAS (R3) MR. R SARMA (R7) MS J BORAH (R3) MR. P S BISWAS (R3) MR. SIDHANT DUTTA
28	I.A.(Civil)/3236/2018 in MACApp./811/2018	HAJUR UDDIN @ ANTU Versus THE REGIONAL MANAGER NEW INDIA ASSURANCE CO. LTD AND ANR	MR. A R AGARWALA	
	WITH MACApp./811/2018	HAJUR UDDIN @ ANTU Versus THE REGIONAL MANAGER NEW INDIA ASSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MR. A J SAIKIA MR. B KAKATI MS B KASSHYAP
29	I.A.(Civil)/3674/2018 iin MACApp./403/2018(D/O) in MACApp./403/2018	ABUL HUSSAIN and ANR Versus UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR. A R SIKDAR	MR. L MOHAN (R3) MR. P GOGOI (R3) MR. B J MUKHERJEE (R1) MR. S S SARMA
30	I.A.(Civil)/4281/2018 in MACApp./12871/2018	THE ORIENTAL INSURANCE COMPANY LTD Versus MD SHAHID JAMAN CHOUDHURY AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	DR. B AHMED MR. J KALITA MR. J KALITA MR. A K AZAD MR. A. U. AHMED
	WITH MACApp./12871/2018 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD Versus MD SHAHID JAMAN CHOUDHURY AND ANR		
31	I.A.(Civil)/4296/2018 in RSA/331/2018	KASHEM ALI AND 4 ORS Versus SRI SHATYANDRA ROY PRODHANI AND 10 ORS	MS. R CHOUDHURY	GA, ASSAM
	WITH RSA/331/2018	KASHEM ALI AND 4 ORS Versus ON THE DEATH OF SRI SHATYANDRA ROY PRODHANI HIS LEGAL HEIRS NANDA LAL RAY(SON) AND ORS	MS. R CHOUDHURY	MR Z ALAM (R2-R6) MS. S NAZNEEN (R2-R6)
32	I.A.(Civil)/4371/2018 in RSA/166/2014	HAMID ALI @ MD. HAMID AHMED Versus TABIBUR RAHMAN and 29 ORS.	MR. M A SHEIKH	MR. S ROY MR. M R Z CHOUDHURY MR B KALITA

	WITH RSA/166/2014	HAMID ALI @ MD. HAMID AHMED and 2 ORS. Versus TABIBUR RAHMAN and 32 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED MD. H BHUYAN	MS.J H CHOUDHURY(R-2 & 3) MS.S ROY(R-2 & 3) MR.A DHAR(R- 1, 7 & 8) MS.C DAS(R- 1, 7 & 8) MRK K DAS(R- 1, 7 & 8) MR.B KALITA MS.J DUTTAR-2 and 3 MS.N UPADHYAY
	WITH I.A.(Civil)/4381/2018 in RSA/166/2014	HAMID ALI @ MD. HAMID AHMED Versus TABIBUR RAHMAN and 29 ORS.	MR. M A SHEIKH	MR. S ROY MR. M R Z CHOUDHURY MR B KALITA
	WITH I.A.(Civil)/4382/2018 in RSA/166/2014	HAMID ALI @ MD. HAMID AHMED Versus TABIBUR RAHMAN and 29 ORS.	MR. M A SHEIKH	MR. S ROY MR. M R Z CHOUDHURY MR B KALITA
	WITH I.A.(Civil)/4383/2018 in RSA/166/2014	HAMID ALI @ MD. HAMID AHMED Versus TABIBUR RAHMAN and 32 ORS.	MR H BHUYAN	MR. S ROY MR. M R Z CHOUDHURY
	WITH I.A.(Civil)/4384/2018 in RSA/166/2014	HAMID ALI @ MD. HAMID AHMED Versus TABIBUR RAHMAN and 29 ORS.	MR. M A SHEIKH	MR. S ROY MR. M R Z CHOUDHURY MR B KALITA
	WITH I.A.(Civil)/4385/2018 in RSA/166/2014	HAMID ALI @ MD. HAMID AHMED Versus TALIBUR RAHMAN AND 29 ORS.	MR H BHUYAN	MR. S ROY MR. M R Z CHOUDHURY
	WITH I.A.(Civil)/4386/2018 in RSA/166/2014	HAMID ALI @ MD. HAMID AHMED Versus TABIBUR RAHMAN and 29 ORS.	MR. M A SHEIKH	MR. S ROY MR. M R Z CHOUDHURY MR B KALITA
	WITH I.A.(Civil)/4387/2018 in RSA/166/2014	HAMID ALI @ MD. HAMID AHMED Versus TABIBUR RAHMAN and 29 ORS.	MR. M A SHEIKH	MR. S ROY MR. M R Z CHOUDHURY MR B KALITA
	WITH I.A.(Civil)/4389/2018 in RSA/166/2014	HAMID ALI @ MD. HAMID AHMED Versus TABIBUR RAHMAN and 32 ORS.	MR H BHUYAN	MR. M R Z CHOUDHURY
33	WITH RSA/390/2017	MD KHAIRAT ALI Versus MD TABIBAR RAHMAN and 5 ORS	MS.J H CHOUDHURY MS.S ROY MR.S P CHOUDHURY MR.M BISWAS MS.J DUTTA MR.M R Z CHOUDHURY MRN NEOG	MR.A DHAR MRK K DAS MS F INTAZ (R3 TO 5) MS S AHMED MD. H BHUYAN (R3 TO 5)
34	RFA/20/2019 WITH LCR, B/O	SHRI MINA RAM BORAH AND 21 ORS Versus OIL AND NATURAL GAS CORPORATION LIMITED AND ANR	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. N ISLAM MR. A K DUTTA
35	RSA/131/2019	PRABHAT CHANDRA DAS Versus SRI UMESH CHANDRA DAS	MR. S SHARMA MR. S N ADHYAPAK	
	WITH I.A.(Civil)/2131/2019 in RSA/131/2019	PRABHAT CHANDRA DAS Versus SRI UMESH CHANDRA DAS	MR. S SHARMA MR. S N ADHYAPAK	
36	RSA/208/2019	MADHAV CHANDRA HAZOWARI @ MADHAB CHANDRA HAJOWARY Versus SMTI. PUHE HAZOWARI AND 10 ORS.	MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. R K D CHOUDHURY MR. S KALITA (R1) MS. K JAIN (R1)

	WITH I.A.(Civil)/3128/2019 in RSA/208/2019	MADHAV CHANDRA HAZOWARI @ MADHAB CHANDRA HAJOWARY Versus SMTI. PUHE HAZOWARI	MR. K SARMA MR. D DAS MR. B J TALUKDAR	
37	MACApp./210/2019 WITH LCR	ALIASHA HAZARIKA Versus M/S. NEW INDIA ASSURANCE CO. LTD.,	MR. A BHATTACHARYYA MR. S SINGH	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	WITH I.A.(Civil)/4224/2019 in MACApp./210/2019	ALIASHA HAZARIKA Versus M/S. NEW INDIA ASSURANCE CO. LTD.,	MR. A BHATTACHARYYA	
38	I.A.(Civil)/271/2019 in MACApp./17664/2018	THE NATIONAL INS. CO. LTD. Versus PRADIP MAHAJAN AND ANR.	MR. A DUTTA MRS. P M DUTTA	MR R CHAKRAVORTY (R1) MR. M CHALIHA (R1)
	WITH MACApp./17664/2018 (Filing Number)	THE NATIONAL INS. CO. LTD. Versus PRADIP MAHAJAN AND ANR.		
39	I.A.(Civil)/2391/2019 in MACApp./6073/2019	SRI GAKUL CHANDRA DAS Versus ABDUL BAREK AND 6 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR. D K RAJAK	MR. A ROSHID (r.1-6) MR. K K BHATTA MS. M R DEVI (r.1-6) MS R DEVI
	WITH MACApp./6073/2019 (Filing Number)	SRI GAKUL CHANDRA DAS Versus ABDUL BAREK AND 6 ORS		
40	I.A.(Civil)/3158/2019 in Test.App./9807/2019	SMT. PRATIMA DUTTA Versus SMT. RUPALI BARGLARY	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA	MR. B P BORAH MR P J DUTTA MR R S RONGHANG
	WITH Test.App./9807/2019 (Filing Number)	SMT. PRATIMA DUTTA Versus SMT. RUPALI BARGLARY	MR. S N KRISHNATRAYA	
41	I.A.(Civil)/3766/2019 in MACApp./12034/2019	SRI UTPAL SAIKIA Versus NATIONAL INSURANCE COMPANY LIMITED	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MRS N BARUAH
	WITH MACApp./12034/2019 (Filing Number)	SRI UTPAL SAIKIA Versus NATIONAL INSURANCE COMPANY LIMITED		
42	Test.App./1/2020 WITH LCR	SRI HIRANYA KUMAR BARUAH Versus SRI RAJIB BARUAH AND 4 ORS	MS. K M SAIKIA MR. A R MEDHI MS J KUMARI	
43	MACApp./4/2020 WITH LCR	MUSTT. FATEMA KHATUN @ FATEMA AHMED AND ANR Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. K SARMA MR. D DAS MR. M BARUAH	MD. A AHMED (R1) MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK
44	MACApp./6/2020 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus SRI SUMAN PAUL AND 2 ORS	MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK	MR. M TALUKDAR MD. S ISLAM MR. A SHAKIL
	WITH I.A.(Civil)/1631/2020 in MACApp./6/2020	SUMAN PAUL Versus UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS.	MR. M TALUKDAR	MR. R K BHATRA
45	MACApp./9/2020	ORIENTAL INSURANCE COMPANY LTD. Versus SRI RUPAM BORA @ BORAH AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. D SAIKIA (R1, R2, R3) MR. K K DUTTA (R1) MR. B GOGOI (R2, R3) MR P NAYAK (R2, R3) MS. N BORDOLOI (R2, R3) MR. A PHUKAN (R2, R3)

46	I.A.(Civil)/585/2020 IN RSA/8/2018(D/O) in RSA/8/2018	LEGAL HEIRS OF LT HABIJ ALI MD FAKAR UDDIN BARBHUIYA AND ORS Versus THE STATE OF ASSAM AND ORS	MS B DEVI	GA, ASSAM
	WITH I.A.(Civil)/591/2020	LEGAL HEIRS OF LT HABIJ ALI MD FAKAR UDDIN BARBHUIYA AND ORS Versus THE STATE OF ASSAM AND ORS	MS B DEVI	GA, ASSAM
47	I.A.(Civil)/594/2020 WITH LCR, B/O in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
	WITH FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
48	FAO/42/2019 CAVT. NO. 0838/2019	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/537/2020 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
49	I.A.(Civil)/1259/2020 in RSA/59/2019	ABDUL MATLEB AND 8 ORS Versus SRI SUDHANYA SARKAR @ SACHINDRA SARKAR AND 8 ORS	MS. R CHOUDHURY	
	WITH RSA/59/2019	ABDUL MATLEB AND 8 ORS Versus SRI SUDHANYA SARKAR @ SACHINDRA SARKAR AND 8 ORS	MS. R CHOUDHURY MR. M A LASKAR	
50	CRP(IO)/12/2021 FIXED	BHUPEN MADAH AND ANR. Versus LABANYA MEDHI AND 11 ORS.	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MS F AHMED MR. T ISLAM MR. K PRASAD
51	Review.Pet./101/2021 in CRP(IO)/71/2021 (D/O)	ARUN PATHAK Versus VIJAY SARMA	MR. K N CHOUDHURY MR. B D DEKA MR. M DAS MR. D J DAS MR A DEKA	

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LEAVE NOTE OF ADVOCATES FOR 26/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A THAKUR	22-11-2021	To	26-11-2021
3)	MR. L P SHARMA	25-10-2021	To	23-12-2021
4)	MR. R K JAIN	27-10-2021	To	10-12-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR S SANCHETI	11-11-2021	To	26-11-2021
7)	MR. A DAS	13-11-2021	To	30-11-2021
8)	MR. J SARMAH	15-11-2021	To	27-11-2021
9)	MS. T GOSWAMI	16-11-2021	To	02-12-2021

10)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
11)	MR. A SATTAR	24-11-2021	To	30-11-2021
12)	MR B ACHARYYA	16-11-2021	To	10-12-2021
13)	MR S SARMA	15-11-2021	To	03-12-2021
14)	MR A GOENKA	15-11-2021	To	26-11-2021
15)	MR. N DHAR	22-11-2021	To	22-12-2021
16)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
17)	MR R GOENKA	22-11-2021	To	26-11-2021
18)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
19)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
20)	MR A KALITA	22-11-2021	To	05-12-2021
21)	MR. B C DAS	22-11-2021	To	30-11-2021
22)	MR B K SINGH	26-11-2021	To	30-11-2021
23)	MR. S K SINGH	23-11-2021	To	02-12-2021
24)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
25)	MR J CHOPRA	03-12-2021	To	10-12-2021
26)	MR. A M BORA	22-11-2021	To	03-12-2021
27)	MR G DAS	22-11-2021	To	12-12-2021
28)	MR. S KHOUND	23-11-2021	To	26-11-2021
29)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
30)	MR. M ALAM	24-11-2021	To	30-11-2021
31)	MR. S ZAMAN	24-11-2021	To	30-11-2021
32)	MR. R L YADAV	23-11-2021	To	06-01-2022
33)	MS. K YADAV	23-11-2021	To	06-01-2022
34)	MR. A C SARMA	29-11-2021	To	01-12-2021
35)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,26th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/7/2021	HEMALATA DUTTA Versus LALIT KUMAR KALITA	MR. B K SEN MS. J BAISHYA MS M DAS	MR. R K BHUYAN MR. M KASHYAP
ADMISSION				
2	CRP/466/2016 CAVT. NO. 1187/2016 WITH LCR	AHMED KABIR Versus MURTAZA MUIDUL HUDA	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D J KAPIL	MR D MAZUMDER MR D DEKA MR.M A CHOUDHURY MR. P BORAH FOR CAVEATOR
3	CRP/64/2017 FIXED	MD. ASIRUDDIN SK and 7 ORS. Versus ON THE DEATH OF MOYJUDDIN KHAN @ FOYJUDDIN KHAN HIS LEGAL HEIRS- I AJIT KHAN SON and ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM
4	CRP(IO)/176/2017 FIXED	ASSAM FINANCIAL CORPORATION Versus KABUL HAZARIKA @ RUDRA HAZARIKA and 6 ORS.	MR.S ISLAM MR.D R DEKA	MR. G J GOSWAMI (R7) MR.S SAHU(R- 1&2) MR.A RAHMANNR- 5and6 MR. Z AHSAN (R7) MR.S DIHINGIA(R- 5&6)
5	CRP(IO)/285/2017	x Versus BIRENDRA RAI	MR. L R MAZUMDER	MR.B K SARMA MR.P K SARMA MS.B MAHANTA
6	CRP/23/2019 WITH LCR	KESHAB DAS Versus THE UNION OF INDIA AND 2 ORS.	MR. M DAS MR. N SAIKIA MR. A BORBORA	SC, NF RLY
7	WITH CRP/24/2019	BIRENDRA RAJBONGSHI AND ANR. Versus THE UNION OF INDIA AND 2 ORS.	MR. M DAS MR. N SAIKIA MR. A BORBORA	SC, NF RLY
8	WITH CRP/25/2019	TUNU DAS Versus THE UNION OF INDIA AND 2 ORS	MR. S BHARALI MR. M DAS MR. N SAIKIA MR. A BORBORA	SC, NF RLY

9	CRP(IO)/213/2019	SUNITA JALAN @ SUNITA AGARWALLA Versus MANOJ JALAN AND ANR	MR. P P DUTTA MR. A BARUAH MR T GOGOI	MR. B BARUAH MS S HASNU
10	CRP(IO)/308/2019	GANGA PRASAD YADAV Versus ON DEATH OF NIRMOLA SUNDARI PAUL HER LEGAL HEIRS	MR. D CHAKRABARTY	MR. S D PURKAYASTHA
11	CRP(IO)/309/2019	AMBIKA SHARMA AND 13 ORS. Versus GHANASHYAM SHARMA AND 4 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. R K BHUYAN MR. M KASHYAP
12	CRP(IO)/362/2019	SEWALI HAZARIKA PHUKAN Versus KIRON PROVA SAIKIA HAZARIKA	MR. A SARMA MR J P CHOUHAN	MR. P K GOGOI MR J P KACHARI
13	CRP(IO)/109/2020	ASRAF ALI Versus SAIFUDDIN AHMED	MR. R K BHUYAN MR H NATH MR A RAHMAN MR. M KASHYAP	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND
14	CRP/2/2021 CAVT. NO.00422/021,	DEBOBRATA SAHA Versus NIBEDITA DAS AND 6 ORS.	MR. B C DAS MRS. S ROY	MR. P K ROY MR. S K CHAKRABORTY FOR CAVEATOR
15	CRP(IO)/81/2021 FIXED	MASHUD ZAMAN Versus MD RAKIB AND 3 ORS	MR. D MOZUMDER MR. S BISWAS MR C GOGOI	MR M RANA (R-1 TO 4) S I AKAND (R-1 TO 4) MR. M A MONDAL (R-1 TO 4)

FOR HEARING U/O XLI RULE II C.P.C.

16	RSA/242/2019	MUSTT. KHATIJA KHATOON AND 3 ORS. Versus MD. JABAN ALI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. S NEOG MS. S G BARUAH FOR CAVEATOR
	WITH I.A.(Civil)/3767/2019 in RSA/242/2019	MUSSTT. KHATIJA KHATOON AND 3 ORS. Versus MD. JABAN ALI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. S NEOG MS. S G BARUAH FOR CAVEATOR
17	RSA/96/2020	SHRI GOURANGA MANDAL AND 4 ORS Versus DEBO DAS SARKAR	MR P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS. K KALITA	
	WITH I.A.(Civil)/1445/2020 in RSA/96/2020	SHRI GOURANGA MANDAL AND 4 ORS Versus DEBO DAS SARKAR	MR P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS. K KALITA	
18	RSA/42/2021	NABIN BIASHYA Versus NIRALA BAISHYA	MD. A SAHAD MR. J B SAIKIA	
	WITH I.A.(Civil)/671/2021 in RSA/42/2021	NOBIN BIASHYA Versus NIRALA BAISHYA	MD. A SAHAD MR. J B SAIKIA	
19	RSA/87/2021	MR. SAMIRAN DEY Versus MR. RANJU ROY AND 3 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	
20	RSA/90/2021	MD. MOKBUL HUSSAIN AND ANR Versus MD. JALAL UDDIN @ JAMALUDDIN AND 17 ORS	MR. M U MAHMUD MR. M ALI MR S ISLAM	MS. R CHOUDHURY MS S S ZIA
21	RSA/102/2021	NEZAM UDDIN AND 3 ORS Versus AZIR UDDIN AND 4 ORS	MR. M H RAJBARBHUIYAN MS. S RASUL	MR F U BARBHUIYA MS S DAS

ORDERS

22	RSA/89/2006 WITH LCR	MD. MUSTAFA and ORS Versus MD. ABDUL KHALEQUE CHOUDHURY	MR. P KHATANIAR (P1) MR.J CHUTIYA MRN M HAZARIKA MS. S KEMPRAI (P1)	MR K K MAHANTA (R1 & 2) MR. K M MAHANTA (R1 & 2) MR. R BORA (R1 & 2)
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23	CRP/224/2015 FIXED	NURUL ISLAM Versus UMESH CHANDRA BARUAH and 7 ORS.	MR.S DASGUPTA MS.M DASGUPTA	
24	CRP/463/2016	SUFIA KHATUN and ANR. Versus NOWEL JOSHEPH SWEET @ NOWEL and 2 ORS	MR.A BHATTACHARJEE MR.P P DUTTA MR.A BARUA	
25	RSA/64/2017	SRI RATAN ROY Versus SRI JAHAR GANGULY and 3 ORS	MR.S P CHOUDHURY MR.A S DHILLON	MR.I H LASKAR(R- 1&3) MR.I H LASKAR(R- 1&3) MR.P K DEKA(R- 1&3) MR.P K DEKA(R- 1&3) MD. S ALOM (R2A, 2B & 2C) MR J H LASKAR (R2A, 2B & 2C) MR. M S ALAM (R2A, 2B & 2C) MR. S ALAM
26	CRP(IO)/77/2018	DILWAR HUSSAIN BARBHUIYA AND 2 ORS. Versus AKIFUL NESSA MAZUMDER AND 2 ORS.	MR. S Y AHMED MR. N H BARBHUIYA	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI
27	I.A.(Civil)/1292/2018 FIXED in RSA/83/2016 WITH RSA/83/2016	MD. IRFAN ALI Versus MUSLIM ALI AND 14 ORS MD IRFAN ALI Versus MUSLIM ALI and 14 ORS	MS. T SOM MR H DAS MS.T SOM MS.S KALITA MR.H DAS MS.R BORGOHAIN	MR.A ALAM(R-1) MDR ALIR-1 MR.M ALAMGEER(R-1)
28	RSA/14/2019 FIXED	SRI BIDHAN CHANDA Versus SRI BABUL CHANDA AND 7 ORS	MS. S SEAL MR. R MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	MS. R CHOUDHURY (R1) MS. S S ZIA (R1) MR D. CHAKRABORTY (R1)
29	Tr.P.(C)./16/2019 FIXED	NOMITA DAS Versus MONODEEP ROY	MR K L GUPTA MR. S G BHATTACHARJEE	
30	Tr.P.(C)./50/2019	SMT. SEEMA GHOSH Versus ISHIT GHOSH	MS. T SOM MR H DAS	
31	Tr.P.(C)./76/2019	PAKHILI DAS Versus RINKU DAS	MR. I H SAIKIA MR. P HILOIDHARI MR. K KALITA MR. M R CHOUDHURY	
32	CRP/95/2019 FIXED	ANIL KUMAR GOGOI Versus ATIKUR ROHMAN AND 3 ORS	MR. S C KEYAL MR B KAUSHIK	
33	CRP/129/2019	BHASKAR JYOTI GOGOI Versus MOUMITA PRIYAM MILI GOGOI	MS. M A OJAH	
34	RSA/152/2019 WITH LCR, B/O WITH I.A.(Civil)/2463/2019 in RSA/152/2019	MD. BIRBAL HUSSAIN Versus MUSSTT. ASNARA BEGUM AND 10 ORS. MD. BIRBAL HUSSAIN Versus MUSSTT. ASNARA BEGUM AND 10 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS. R AHMED MR. M U MAHMUD MS K GOGOI MR S ISLAM MS. R AHMED	MR.A K SHARMA (R-2,4,6) MR S BHUYAN (R-2,4,6) MR. A MOBARAQUE (R- 2,4,6) MR. R SARKAR
35	CRP(IO)/276/2019	M/S. PRAG BOSIMI SYNTHETICS LTD. Versus M/S. STEEL ENGINEERS PVT. LTD.	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	MR H NATH MR. B D DEKA MR. M DAS N CHAUDHURY
36	CRP(IO)/383/2019	BRAJEN BISWAS Versus GITUMONI HAZARIKA AND 2 ORS.	MR. T ISLAM MR. S SARKAR MS K DAS	MRS. K BARPUZARI MR. A CHAMUAH

37	WITH CRP(IO)/392/2019	BRAJEN BISWAS Versus GITUMONI HAZARIKA AND 2 ORS.	MR. T ISLAM MR. S SARKAR MS K DAS	
38	I.A.(Civil)/2449/2019 CRP/102/2006 (D/O), FIXED in Review.Pet./4747/2019	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ABDUL MATIN CHOUDHURY AND 6 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA
	WITH Review.Pet./4747/2019 (Filing Number)	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS Versus ABDUL MATIN CHOUDHURY AND 6 ORS		
39	I.A.(Civil)/4218/2019 in RSA/199/2005	SUBHADRA DEVI AND 3 ORS Versus SATDEO GUPTA AND 11 ORS	MR. D K KOTOKY	MR A HUSSAIN
	WITH RSA/199/2005	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU WIFE AND ORS Versus SATDEO GUPTA AND ORS	MR.D K KATAKEY	MR.T J MAHANTA MR.N BARUA MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN
	WITH MC/2884/2007 in RSA/199/2005	GOLAP PRASAD SAHU Versus SATDEO GUPTA AND ORS	D K KATAKEY	N BARUA
40	CRP/40/2020	PRADIP PAUL AND 15 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. L WAJEEDA MR. T K DEY MR. N I MAZARBHUYAN	GA, ASSAM SC, P W D
41	CRP/44/2020	KHURSAD ALI @ KUSAI MIA Versus ARBESH ALI AND ANR	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI MR. N I MAZARBHUYAN	
42	Review.Pet./75/2020 IN CRP(IO)/277/2018(D/O)	M/S JAINEX TEA CO. PVT. LTD. Versus M/S ASSAM VALLEY TEA AND TRADING CO. PVT. LTD. AND 6 ORS (D)	MR S DEY MR. B D GOSWAMI MR. J M GOGOI	SC, CO OP MR. P N GOSWAMI
43	CRP(IO)/120/2020	PROBIN BORDOLOI Versus DILIP KHARGHORIA AND 2 ORS.	MR. P DEKA MR. A CHETIA MR R HOQUE	
44	CRP(IO)/129/2020	WALLIUL ISLAM AND 3 ORS Versus NUR JAMAL MOLLAH AND 9 ORS.	MR. S ISLAM MR M MONDAL	GA, ASSAM
45	I.A.(Civil)/1218/2020 in CRP/3767/2020	M/S. VRS AGRITECH PVT. LTD. Versus M/S. SREE KAMAKHYA TEA CO. PVT. LTD.	MR J C GAUR MS. M GAUR MS. A JAIN	
	WITH CRP/3767/2020 (Filing Number)	M/S. VRS AGRITECH PVT. LTD. Versus M/S. SREE KAMAKHYA TEA CO. PVT. LTD. (H)		
46	I.A.(Civil)/456/2021 IN RSA/117/2009(D/O) in RSA/117/2009	BIDYA UPADHAYA Versus THE STATE OF ASSAM AND 2 ORS.		GA, ASSAM
47	I.A.(Civil)/587/2021 FIXED in RSA/237/2018	GHUNUSA BARMAN AND 4 ORS. Versus AJANTA DAS AND 4 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY	MR. A C SARMA
	WITH RSA/237/2018	GHUNUSA BARMAN AND 4 ORS Versus SRI AJANTA DAS AND 4 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR. A C SARMA (R1, R2, R4, R5) MR. B HALDAR (R1, R2, R4, R5) MR G BHARADWAJ (R1, R2, R4, R5) MR. P M DEKA (R1, R2, R4, R5)

48	I.A.(Civil)/590/2021 in RSA/77/2020	ANJUMA BEGUM AND 3 ORS. Versus MOZRUL HOQUE @ MOZUM ALI AND 45 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	MR. B DEORI MR G BHARADWAJ
WITH RSA/77/2020				
ANJUMA BEGUM AND 3 ORS Versus ON THE DEATH OF MOZRUL HOQUE @ MOZUM ALI HIS LEGAL HEIR SMTI KOHINUR BEGUM(WIFE)AND ORS				
MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR				
MR G BHARADWAJ MR B DEORI				
49	I.A.(Civil)/1308/2021 IN RSA/156/2010(D/O), FIXED in RSA/156/2010	ON THE DEATH OF OSMAN ALI HIS LEGAL HEIRS Versus KASHEM ALI AND 6 ORS.	MR. M A SHEIKH MS F INTAZ	MR. M H RAJBARBHUIYAN (R-2,3,5,7) MR. A MANNAF
WITH I.A.(Civil)/1309/2021				
ON THE DEATH OF OSMAN ALI HIS LEGAL HEIRS Versus KASHEM ALI AND 6 ORS.				
MR. M A SHEIKH MS F INTAZ				
MR. A MANNAF				
WITH I.A.(Civil)/1311/2021				
ON THE DEATH OF OSMAN ALI HIS LEGAL HEIRS Versus KASHEM ALI AND 6 ORS.				
MR. M A SHEIKH MS F INTAZ				
MR. A MANNAF				
50	I.A.(Civil)/1343/2021 WITH MC 408/2012, FIXED in RSA/22/2012	JAGADISH CHANDRA SAHA AND ANR. Versus NUR MOHAMMAD AND 6 ORS.	MR. A R SIKDAR MR. A R SIKDAR MR.M H TALUKDAR MR.A HUSSAIN	MR. R ALI MR. R ALI MD.M Z SHAH
WITH RSA/22/2012				
NUR MOHAMMAD AND 7 ORS Versus LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS				
MR.R ALI MR.S HUSSAIN MD.M Z SHAH				
MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM				
WITH I.A.(Civil)/1884/2021 in RSA/22/2012				
JAGADISH CHANDRA SAHA AND ANR. Versus NUR MOHAMMAD SHEIKH AND 6 ORS				
MR. A HUSSAIN				
MR.R ALI				

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2)	MR. A THAKUR	22-11-2021	To	26-11-2021
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20)	MR A KALITA	22-11-2021	To	05-12-2021

21)	MR. B C DAS	22-11-2021	To	30-11-2021
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31)	MR. S ZAMAN	24-11-2021	To	30-11-2021
32)	MR. R L YADAV	23-11-2021	To	06-01-2022
33)	MS. K YADAV	23-11-2021	To	06-01-2022
34)	MR. A C SARMA	29-11-2021	To	01-12-2021
35)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,26th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 22

[CIVIL BENCH-I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./39/2011 WITH LCR	SATISH NATH, Versus NIRANJAN CHOUDHURY and 2 ORS,	MR.K R BORA MR.P DEKA MD.ASLAM	MR.S S SHARMA MR.D BARUAH MS.F KHAN MS.L SARMA
2	MACApp./108/2011 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus SMTI.CHITRA GOGOI AND ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.D SAIKIA MR.R BARUAH MS.R BORAH MR.D TALUKDAR MR. K K DUTTA MR.B GOGOI MISSP CHOUDHURY MR. K SAIKIA MRSA VERMA
	WITH MC/1792/2011 in MACApp./108/2011	NATIONAL INSURANCE CO. LTD. Versus SMTI.CHITRA GOGOI AND ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	
3	MACApp./9/2012 WITH LCR	SMT. SWARNALATA BHUYAN Versus DECEASED SARBOTTAM BHUYAN REPRESENTED BY HIS LEGAL HEIRS SRI PRABIN BHUYAN and ANR,	MR.S C KEYAL MR.S K GHOSH MR. S P CHOUDHURY	MR.D K DAS MR.R GOSWAMI MR.B S GOSWAMI
4	MACApp./30/2013 WITH LCR	SRI DUGDHA RABHA Versus M/S NATIONAL INSURANCE COMPANY LTD. and 6 ORS	MR.D SAIKIA MR.R BARUAH MR.B GOGOI MRSA VERMA	MR.P K TALUKDAR MR.D SARMAH MR.R K BHATRA MR.A D CHOUDHURY MR A SAIKIA MS.J BHAGAWATI MR.A SINGHA MS.A A KHANAM MR.S K SARMA
5	MACApp./53/2013 WITH LCR	UNITED INDIA INSURANCE CO LTD Versus RASHMI REKHA SAIKIA and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.MD ASLAM MR.B SHARMA MR.U DUTTA MR.D CHAKRABORTY MR.S DUTTA MRV K BAROOAH MR.J KOTOKY

6	MACApp./56/2013 WITH LCR	RENU PROVA GOHAIN and 2 ORS Versus MD AKIBOR RAHMAN and 2 ORS	MR.P MAHANTA	MR.S K GOSWAMI MR.B K DAS MR.P K SHARMA MR.R KATHKATIA
7	MACApp./249/2013 WITH LCR	ABDUL MOTIN Versus GIRISH BURA GOHAIN and 2 ORS.	MR.A KAKATI	MR. S K S THAKUR MR.A TALUKDAR MR.K K BHATTA MR.J JOHN MR.H N SARMA
8	MACApp./34/2014 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus GAUTAM DAS and 4 ORS,	MR.R GOSWAMI MR.I ALAM	MS. R BORA (R1-4)
9	MACApp./112/2014 WITH LCR	SUMITRA DEVI AGARWAL and ANR. Versus HIRALAL JAT and 4 ORS.	MR.S DUTTA MR.V DEBNATH MS.U DUTTA	MS.N MODI MRSISHIR DUTTA MR.R GOSWAMI MR.M CHOUDHURY MS.M SAIKIA MR.S DUTTA MR.C SHARMA
10	MACApp./149/2014 WITH LCR	JAHIRUL ISLAM LASKAR @ JAHIRUL HAQUE, Versus MD. EADI MIA CHOUDHURY and ANR,	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MS.R KAUR	MR.R K BHATRA MR.A SAIKIA MS.J BHAGAWATI MS.A A KHANAM
11	MACApp./193/2014 WITH LCR	MRS. LULUMONI BHARALI and 3 ORS. Versus BITUPAN BHARALI and 2 ORS.	MR. A R AGARWALA MR. S K GOSWAMI MR. B KAKATI MR. C M MAHANTA	MR. R GOSWAMI (R-3) MR. I ALAM (R-3) MS. M SAIKIA (R-3)
12	MACApp./25/2015 WITH LCR	ON THE DEATH OF SMTI ANIMA BARMAN HER LEGAL HEIR SRI PRANJAL BARMAN and 3 ORS Versus UNITED INDIA INSURANCE CO LTD and 2 ORS	MR. M BEZBARUAH MR. T PRADHAN MR. M PANDIT MR. A LAL MR. R D LAL	MR. S. DEY MR P DEKA MR. A J SAIKIA (R-1) MR. B BORAH MR. N N BHUYAN (R-1) MR. N GOSWAMI MR. U K DUTTA (R-1) MR. B KAKATI (R-1) MR. K BORAH (R-1)
13	MACApp./84/2015 WITH LCR	SRI RAJIB GOGOI Versus BIDYUT HAZARIKA and 2 ORS	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	MS.R D MOZUMDAR(R-3) MS.C MOZUMDAR(R-3) MS.P DASR-3
14	MACApp./273/2015 WITH LCR WITH CO/1/2018 in MACApp./273/2015	THE STATE OF ARUNACHAL PRADESH Versus SMT. REJINA SONOWAL and 3 ORS, SMT REJINA SONOWAL Versus THE STATE OF ARUNACHAL PRADESH	GA, AP MR. A K GUPTA MR. R S MISHRA	MR.A K GUPTA MR. N N B CHOUDHURY GA, AP
15	MACApp./300/2016 WITH LCR	SMTI LAKHESWARI BORO Versus MD ABDUL RASHID and 2 ORS	MR.M TALUKDAR MS.D KALITA MR.S K SWARGIARY	MRM H AHMED MR.R GOSWAMI(R-3) MR.A HUSSAIN MS.M SAIKIA(R-3) MS.P BORTHAKURR-3
16	MACApp./502/2018 WITH LCR	SRI BAPPI CHAKRABORTY Versus NATIONAL INSURANCE CO. LTD. and ANR	MR. M BISWAS MR.T CHUTIA	MS. R D MOZUMDAR MS.P DAS(R-1) MR B CHANDA(R-2)
17	MACApp./239/2019 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED. Versus SRI HAR KUMAR BARMAN and 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR	MR. D BORA (R 1 - 4) MR. S K GOSWAMI (R - 5) MR. N BARMAN (R - 5) MS. J BORA (R- 1- 4) MR. R K MUSHAHARY (R - 6) MR. B K GOSWAMI (R -5) MR. R DOWARAH MD. J U AHMED (R - 6) MR. R KATHKATIA (R - 5) MR. H HOQUE (R - 6)

WITH
I.A.(Civil)/1406/2019
in MACApp./239/2019

THE NATIONAL INSURANCE COMPANY
LIMITED.

MS. R D MOZUMDAR
MS. C MOZUMDAR

MR. D BORA (R 1 - 4)
MR. S K GOSWAMI (R - 5)
MR. N BARMAN (R - 5)
MS. J BORA (R- 1- 4)
MR. R K MUSHAHARY (R -
6)
MR. B K GOSWAMI (R -5)
MR. R DOWARAH
MD. J U AHMED (R - 6)
MR. H HOQUE (R - 6)
MR. R KATHKATIA (R - 5)

Versus
SRI HAR KUMAR BARMAN and 6 ORS

WITH
I.A.(Civil)/4027/2019
in MACApp./239/2019

ON THE DEATH OF HAR KUMAR BARMAN
HIS LEGAL HEIRS KAMALA BARMAN AND
2 ORS

MR. D BORAH
MS. J BORA
MR. R DOWARAH

MS. R D MOZUMDAR

Versus
THE NATIONAL INSURANCE CO. LTD.

NATIONAL INSURANCE COMPANY
LIMITED

Versus
SRI DINESH TALUKDAR @ DINESH CH.
TALUKDAR and 2 ORS

MR. R DEKA
MR. R ALI
MS I DAS
MR. H A AHMED

18 MACApp./468/2019
WITH LCR

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